

IN THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI

ORIGINAL APPLICATION NO. 446 OF 2023

IN THE MATTER OF:

Rambabu. ....Applicant

Versus

Nagar Nigam Rudrapur & Anr. ... Respondents

**AFFIDAVIT ON BEHALF OF COMMISSIONER, NAGAR NIGAM,  
RUDRAPUR, DISTRICT UDHAMSINGH NAGAR, UTTARAKHAND IN  
COMPLIANCE OF DIRECTIONS PASSED BY THE HON'BLE  
NATIONAL GREEN TRIBUNAL VIDE ITS ORDER DATED 22.12.2023**

**P A P E R - B O O K**  
**I N D E X**

<u>Srl</u>	<u>Particulars</u>	<u>Pages</u>
1.	Affidavit on behalf of Commissioner, Nagar Nigam, Rudrapur, District Udhamsingh Nagar, Uttarakhand in compliance of directions passed by the Hon'ble National Green Tribunal vide its order dated 22.12.2023	
2.	<u>ANNEXURE A-1</u> : A copy of order dt. 22.12.2023 passed by Hon'ble National Green Tribunal	
3.	<u>ANNEXURE A-2</u> : A copy of Order dt..20.09.2016	
4.	<u>ANNEXURE A-3</u> : A copy of Survey Report	
5.	<u>ANNEXURE A-4</u> : A copy of Arrangement Date 6.12.2023	
6.	<u>ANNEXURE A-5</u> : A copy of daily waste collection report	
7.	<u>ANNEXURE A-6</u> : A copy of the Photograph of MRF	
8.	<u>ANNEXURE A-7</u> : A copy of the photograph of CBG plant	
9.	<u>ANNEXURE A-8</u> : A copy of the photograph of FSTP plant	
10.	<u>ANNEXURE A-9</u> : A copy of monthly details of user charge collection	
11.	<u>ANNEXURE A-10</u> : A copy of letter dt.8.1.2024	
12.	<u>ANNEXURE A-11</u> : A copy of reports and letter dt. 20.1.2024	
13.	<u>ANNEXURE A-12</u> : A copy of letter dated 2.1.2024	
14.	<u>ANNEXURE A-13</u> : A copy of letter dt.25.1.2024	

Filed by:

*Rahul Verma*

[RAHUL VERMA]

Additional Advocate General for State of Uttarakhand / Respondents  
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PRINCIPAL BENCH, NEW DELHI  
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AFFIDAVIT ON BEHALF OF COMMISSIONER, NAGAR NIGAM,  
RUDRAPUR, DISTRICT UDHAMSINGH NAGAR, UTTARAKHAND  
IN COMPLIANCE OF DIRECTIONS PASSED BY THE HON'BLE  
NATIONAL GREEN TRIBUNAL VIDE ITS ORDER DATED  
22.12.2023

I, Naresh Durgapal S/o Shri Jagdish Chandra aged about 49 years, presently posted as Commissioner, Nagar Nigam, Rudrapur, District Udham Singh Nagar, Uttarakhand, do hereby solemnly affirm on oath and state as under:

1. That in my abovementioned official capacity, I am acquainted with the facts and circumstances of the present matter, and I am fully competent to file present Affidavit in compliance of directions passed by the Hon'ble National Green Tribunal vide its order dated 22.12.2023.



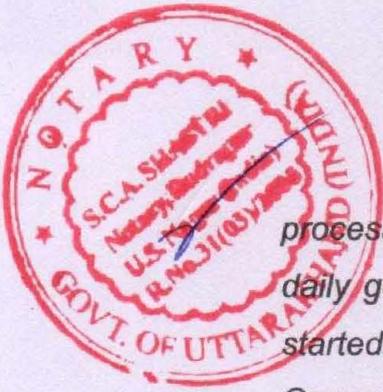
That the matter was listed on 22.12.2023, after hearing, this Hon'ble Tribunal was pleased to pass the following directions:-

"1. The Original Application raises the issue of dumping of waste on the bank of Biagul river at Touching ground, Kichha Marg Paharganj, Rudrapur, District Udam Singh Nagar. The Tribunal, in the previous proceedings, had taken note of the report of the joint Committee dated 05.10.2023 and had also found that during the inspection, the joint Committee had found heaps of 30-40 feet containing the solid waste. As per the project to prevent the discharge in the river and for tapping the drains and sewage treatment plant, work is to be done. Only the small and big drains have been identified but nothing has been reflected in the report showing any effective steps in this regard.

2. Having regard to the unsatisfactory disposal of urban solid waste, the Tribunal had directed virtual appearance of Commissioner, Municipal Corporation, Rudrapur and Member Secretary of the State PCB today by virtual mode.

3. The Commissioner, Municipal Corporation, Rudrapur has informed that 1.58 Lakh metric ton of legacy solid waste had been remediated but 53000 metric ton of solid waste still exist. He has submitted that the legacy solid waste will be remediated within a period of 90 days. He has also submitted that in Rudrapur Municipal Area, daily generation of the solid waste is 120 tonnes, out of which 47 tonnes is

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processed/remediated everyday but for balance 73 tonnes of daily generated solid waste, the tendering process has been started. It is submitted that within a year, the Municipal Corporation will achieve the target of 100 % processing/utilization of the daily generated solid waste.

4. In the aforesaid view of the matter, the Commissioner, Municipal Corporation, Rudrapur is directed to file an affidavit disclosing the time bound scheduled as mentioned above in respect of 100% processing of waste i.e. 120 TPD and remediation of leftover 53000 MT of legacy waste. In the said affidavit, the details relating to the daily generation of liquid waste, its treatment capacity, utilization of installed treatment capacity and the manner in which the excess untreated liquid waste is flowing will also be disclosed along with the total water supply to the households, industrial unit etc. within the limits of Municipal Corporation per day. Further, the water quality of the receiving water bodies in respect of prescribed parameters may also be disclosed. Let the said affidavit be filed within a period of four weeks from today by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

.....”

A copy of the order dated 22.12.2023 is annexed hereto and marked as ANNEXURE A-1.



3. That in compliance of the abovementioned directions passed by this Hon'ble Tribunal, the following information by way of present Compliance Affidavit is stated below for kind information and consideration of this Hon'ble Tribunal. That as per directions issued by this Hon'ble Tribunal vide its order dated 22.12.2023 and in compliance of the same, it is respectfully submitted that

- (i) Municipal Corporation Rudrapur has disposed of 15900 MT legacy waste till date left over legacy waste was 53000 metric ton, approximately 20000 metric ton is remediated, and left over is 33000 metric ton, the said total 33000 metric ton will also be remediated in compliance of the directions passed by this Hon'ble Tribunal till 31<sup>st</sup> March, 2024;
- (ii) That the total daily generation of solid waste is 120 metric ton of Rudrapur Municipal Corporation, and everyday/ per day 100% processing/ utilization will be done till 31<sup>st</sup> December, 2024.

4. UNAVAILABILITY OF LAND FOR SOLID WASTE MANAGEMENT



- I. With regard to unavailability of land for solid waste management, it is most respectfully submitted that Rudrapur municipality was upgraded as Municipal Corporation, the details of the same are as follows:-

Sr. No	Name of Municipal Corporation	Total area	Population in the year 2011	Estimated Population in the year 2013	Total families in the year 2011	Numbers of the family in year	Numbers of total wards
1	Nagar Nigam Rudrapur	55.22 Sq. kilometer	1,75,723	3 Lakh	33,435	59,494	40

- I. The applicant/ complainant had complained about dumping of garbage, it is respectfully submitted that garbage is being regularly dumped on the site in question since decade of 1990, from the period when Nagar Nigam was municipality, after it was upgraded as Municipal Corporation, the administration tried several times to shift the said dumping site to other place, and took steps for choosing the land through the district administration, but due to the objections of the forest department with regard to Elephant corridor, reserved forest and within the 20 kilometer of Pantnagar Airport, the trenching ground could



not be established, therefore, the dumping could not be shifted to any other place.

- II. As there is no government land available in the area, therefore, Municipal Corporation, Rudrapur purchased 10 acres of land in the village Fazalpur Mahrola for an amount of Rs.3,68,00,400/- (Rupees three Crores sixty eight lakhs and four hundred) from its own resources for treatment and segregation of garbage and started the same. It is also relevant to mention herein that the local public took objections and started agitation and filed cases against the same in the Hon'ble High Court of Uttarakhand, therefore, due to this compulsion, the Municipal Corporation is doing the disposal work of garbage at old garbage site only. Copy of the order is annexed hereto and marked as ANNEXURE A-2.
- II. The State Government has connected the Haldwani Cluster to Municipal Corporation, Rudrapur, wherein the MOU has been done for Waste to Energy Plant with the help of National Thermal Power Corporation (N.T.P.C.), after one year, the N.T.P.C. will start taking garbage from

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Municipal Corporation, Rudrapur, and hundred percent garbage will be disposed off, and will be used for making the energy through the abovesaid waste to energy plant.

5. DISPOSAL OF LEGACY WASTE BY THE MUNICIPAL CORPORATION, RUDRAPUR.

- I. The Municipal Corporation, Rudrapur is committed for scientific disposal of the garbage and solid waste management, and in continuation of the same, Municipal Corporation, Rudrapur had done drone survey in the September, 2023 for disposal of garbage stored and for its actual quantity at Paharganjward trenching ground, in which it was found that 53000 Tons legacy waste is stored there. Copy of the same is annexed hereto and marked as ANNEXURE A-3.
- II. That for the solid waste management, the Municipal Corporation, Rudrapur started the work of choosing the firms for disposal of 53,000 ton legacy waste through tender, 15,900 ton legacy waste has been disposed off by the abovesaid firm till today, R.D.F./ Bio Soil work is being done by the concerned firm according to the rules.

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- III. That 1 Lakhs 58 thousand metric tons legacy waste has been disposed off earlier, it is also relevant to inform that Municipal Corporation Rudrapur has disposed of 15900 MT legacy waste till date, despite the limited financial resources of the Municipal Corporation, Rudrapur. In compliance of the directions passed by this Hon'ble Tribunal, the disposal work of balance 53000 ton legacy waste is going on at war level, and the contract has been executed with the concerned firm for disposal of the total legacy waste in three months. Copy of the same is annexed hereto and marked as ANNEXURE A-4. The D.P.R. has been sent to the Government on 12<sup>th</sup> May, 2022 for the demand of Rs.1.92 Crores and the amount is not received and still awaited, and disposal of the legacy waste is being done by the Municipal Corporation, Rudrapur despite limited financial resources of the Municipal Corporation, Rudrapur.

6. THE DISPOSAL OF DAILY GENERATED GARBAGE BY THE MUNICIPAL CORPORATION, RUDRAPUR.

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- I. The contract has been awarded by the Municipal Corporation to the outsource companies for door to door collection of garbage, and the garbage is sent to the Compressed Bio Gas Plant (CBG Plant) for separation work of the dry garbage and wet garbage.
- II. In the Municipal Corporation, Rudrapur, the daily generation of solid waste is 120 tons per day and out of the same 10 to 15 ton wet garbage is being disposed off in CBG Plant and about 37 ton dry garbage is being disposed off in M.R.F. Centre and transportation Points/ segregation points. The details of the daily generated waste is annexed hereto and marked as ANNEXURE-A-5. The e-tender process was issued on 06<sup>th</sup> July, 2023 for establishment and operation of plant for disposal of balance daily generated waste on the daily basis in the past, but the same did not succeed due to lack of sufficient bidders. Presently again, the e-tender has been issued and on success of tender process, the disposal of complete daily generated waste will be done on daily basis, and the said tender exercise will be completed positively within a period



of 2 weeks, and waste processing on daily basis will be started till 31th March positively.

- III. It is relevant to mention herein that, 02 material recovery centre has been established by the Municipal Corporation, Rudrapur at FazalpurMahraula Ward No.25 and Paharganj Ward for disposal of daily generated dry waste, and the same is operated by women group. Photo of the same is annexed hereto and marked as ANNEXURE A-6. In addition to the above an MOU has been done with Perfetti Van Melle India Pvt. Ltd. in C.S.R. head and construction of the same will be Completed at the earliest till 31th March.
- IV. The first compressed bio-gas plant of State of Uttarakhand has been established on 06 acre of land approximately at FazalpurMehraula Ward No.25 under the Municipal Corporation, Rudrapur area for disposal of daily generated wet garbage. The disposal of about 10 to 15 metric ton daily generated wet garbage has been started by the concerned firm through the abovesaid plant and about 225 KV electricity is being generated daily. Photo of the same is



annexed hereto and marked as ANNEXURE A-7. The process for increasing the capacity of the concerned plant for 50 TPD is under process, and will be done till 30-09-2024.

- V. In addition to the above, the compost pit has been constructed at 26 places in different wards by the Municipal Corporation, wherein the compost will be ready after 45 days, the capacity of the same is 1200 K.G., as well as, 03 big bio digester machines has been established in the complex of C.B.G. plant at Fazalpur for preparing the fertilizer from wet waste.

7. THE EFFORTS BY MUNICIPAL CORPORATION, RUDRAPUR FOR SOLID WASTE MANAGEMENT.

- I. As the facility of sewer lines are not available in the municipal area of Rudrapur, therefore, the F.S.T.P. Plant has been established for septage facility, and after cleaning of all sewer tanks, the disposal of the same is being done through 15 Tankers/vehicle with facility of GPS system in the F.S.T.P. plant. The scientific disposal of approximately 22156 K.L. septage has been done till date.



Photo of the same is annexed hereto and marked as ANNEXURE A-8. In addition to the same, one S.T.P. plant is proposed at river bank of river Kalyani by the Peyjal Nigam, Rudrapur for keeping the water of the river Kalyani clean and safe at State Government level, and process of the same is going on.

- II. The "Naari Shakti Sena" has been constituted through 134 ladies of self help groups working in the municipal area Rudrapur under the "Swachh Bharat Mission", Municipal Corporation, Rudrapur for door to door collection, supervision, awareness, cleaning the city, for polythene free city, and to ensure source segregation, and user charges are collected by them for door to door collection, for supervision, for cleaning the city, and till now Rs.75,66,432/- (Rupees seventy five lakhs sixty six thousand and four hundred thirty two only) has been collected by the "Naari Shakti Sena" as user charge. The abovementioned group is recovering about Rs. 9-10 lakhs monthly collected as user charges, about 25 percent amount of the same is paid as honorarium to the said



groups. It is an innovative effort by the Municipal Corporation, Rudrapur for women empowerment. The monthly details of the same is annexed hereto and marked as ANNEXURE- A-9.

- III. For awareness in the general public/ residents of the municipal area of Municipal Corporation with regard to cleanliness, garbage free and to have clean and beautiful city, the programs of "Swachhta Chaupal" are being organized with the help of Society for Utranchal Development and Himalayan Action (SUDHA) organization for awareness in 40 wards of Municipal Corporation, as a result of this awareness program, the segregated waste is being received from maximum wards.

8. THE TIME BOUND SCHEDULE WITH REGARD TO SOLID WASTE MANAGEMENT.

That as per directions issued by this Hon'ble Tribunal vide its order dated 22.12.2023 and in compliance of the same, it is respectfully submitted that left over legacy waste was 53000 metric ton, approximately 20000 metric ton is remediated, and

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left over is 33000 metric ton, the said total 33000 metric ton will also be remediated in compliance of the directions passed by this Hon'ble Tribunal till 31<sup>st</sup> March, 2024.

That the total daily generation of solid waste is 120 metric ton of Rudrapur Municipal Corporation, and 100% processing/ utilization will be done per day/ each day till 31<sup>st</sup> December, 2024.

9. THE TIME BOUND SCHEDULE WITH REGARD TO SOLID WASTE MANAGEMENT.

With regard to water supply and sewage generated in the area of municipal corporation, Rudrapur, it is to bring kind notice of this Hon'ble Tribunal, the Uttarakhand Peyjal Nigam Rudrapur, Kashipur and Uttarakhand Jal Sansthan, Udham Singh Nagar are nominated by the Government of Uttarakhand for water supply and scientific disposal of sewage in all places of industrial area of Rudrapur and other area also, and with regard to activities of environmental conservation and for monitoring of pollution control in the industrial area, the regional office, Uttarakhand Pollution Control Board, Kashipur has been nominated by Government.

**That Municipal Commissioner, Rudrapur asked for factual**

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information from different departments of State for answering the queries of the Hon'ble Tribunal, the following factual report is received from different departments, which is as follows:

- I. With regard to the details relating to the daily generation of liquid waste, its treatment capacity, utilization of installed treatment capacity and the manner in which the excess untreated liquid waste is flowing, it is respectfully submitted that the Executive Engineer, Uttarakhand Jal Nigam, Rudrapur had informed vide its letter No.46/ Namani Gange Kalyani/ 01 dated 08.01.2024, that at present about 40 M.L.D. per day generated untreated sewage from city of Rudrapur is flowing in the river Kalyani, and it is also informed in compliance of the earlier directions passed by this Hon'ble Tribunal in Original Application No. 673/2018 In re: News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB, the estimate for construction etc. work of I & D STP for the sewage following from the drains of Rudrapur city, has been prepared by M/s NJS Engineers India Pvt. Ltd., New Delhi under the proposed Namani

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Gange Program in the District Udham Singh Nagar, and two following options has been provided by M/s NJS Engineers India Pvt. Ltd., New Delhi:

(a) Option No.1:- There are 184- small-bigs drains which are falling in the river Kalyani from the city of Rudrapur, and enough space is not available on both sides of river bank of Kalyani river, and for stopping the falling of the abovesaid drains/drainages, therefore, the Bank Sewer Line has to be constructed on both sides of river bank, after rehabilitating the residents and STP plant will be established in Rumpura after construction of Sewage Pumping Station as per requirement, so that untreated sewage generated from the drains/drainages will not fall in the river Kalyani, and pollution level will decrease in the river Kalyani. The estimated cost for the same is Rs.222685 Lakhs (Centre share- Rs.99671.33 Lakhs, Rehabilitating cost – Rs.122949.67 Lakhs, State Share – Rs.64.63 Lakhs).

(b) Option No.2:- The Sewage Treatment Plant will be

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established outside the city near Rumpura after tapping Kalyani river, in which the untreated sewage of the city will be treated and clean water will be discharged in the river Kalyani, so that Kalyani river will be cleaned and clean water will meet in the river Ganga, but in this option, the pollution level will not be improved in the river Kalyani in the city area, as well as adverse effect will come on the working on the STP due to untreated water received from the industrial area. The estimated cost in the abovsaid option is Rs.91941-43 Lakhs (Centre share- Rs.91876.80 Lakhs, State Share – Rs.64.63 Lakhs).

In perspective of both the above options, a meeting was held under the chairmanship of Secretary, Drinking Water Department, Government of Uttarakhand on 21.12.2023, wherein it was directed that second option is not appropriate, the Secretary raised objection with regard to rehabilitation cost, and issued directions that the persons who had illegally encroached, will not be given any facility, only those persons

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will be given benefitted, who are actually need to be rehabilitated for construction of the project, and rehabilitating cost will be assessed, the help from irrigation department and revenue department will be taken in marking the illegal encroachment. For removing the illegal encroachment from the both sides of the river, the working plan will be prepared in view of the first option as mentioned above. Copy of the letter is annexed hereto and marked as ANNEXURE A-10 for detailed information.

With regard to industrial area, Rudrapur, it is to bring kind notice of this Hon'ble Tribunal, that the Regional Office, Uttarakhand Pollution Control Board, Kashipur informed vide their letter No.UKPCB/ROK/Writ-83/24/595 dated 20.01.2024 that there are total 438 industries established in the SIIDCUL area Rudrapur, out of which, the effluent/sewage received from the 297 industries is sent through sewerage system established in the SIIDCUL area Rudrapur to CeTP (Common Effluent Treatment Plant) for treatment, and 01 industry is treating the effluent received in their own established plant, thereafter, the treated effluent/ sewage is



being discharged in the Kalyani / Baigul river. In addition to the same, 140 industries sewage/ effluent generated from the industries are being treated in their own facility and after treatment of the same is being used again in their own industries. Copies of the reports are annexed hereto and marked as ANNEXURE- A-11.

WITH REGARD TO TOTAL WATER SUPPLY TO THE HOUSEHOLDS:

With regard to total water supply to the households per day it is bring to the kind notice of this Hon'ble Tribunal, that the water supply work is being done in the Rudrapur city by the Uttarakhand Jal Sansthan, and Executive Engineer, Uttarakhand Jal Sansthan, Udhamsingh Nagar, vide their letter No.2423/Rudrapur/2023-24 dated 02.01.2024 informed in their report, the partial water supply is being done in the 20 wards out of 40 wards of Rudrapur city, in which total 2357 families are given the connections, whereby about 15000 peoples are being benefited. The 15000 beneficiaries are getting 11.25 lakh liter drinking water per day, water quality report of the same is annexed hereto and marked as ANNEXURE- A-12.

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As per the report sent by the Executive Engineer, Uttarakhand Pey Jal Nigam, Kashipur, vide their letter No.156/N.G.T./02 dated 25.01.2024, it is informed that the partial water supply is being done in the 17 wards out of 40 wards of Rudrapur city, in which total 15379 families are given the connections, whereby about 80000 peoples are being benefited. The 80000 beneficiaries are getting 135 lakh liter per day drinking water, copy of the same is annexed hereto and marked as ANNEXURE A-13.

WITH REGARD TO WATER SUPPLY TO THE INDUSTRIAL UNITS:

With regard to total water supply to the industrial units, it is bring to the kind notice of this Hon'ble Tribunal, that all the industrial units established in SIIDCUL, Rudrapur, depends upon the borings, submersible and bore-wells.

WITH REGARD TO WATER QUALITY OF WATER RECEIVED IN PRESCRIBED PARAMETER:

With regard to water quality of water received in respect of prescribed parameter, it is bring to the kind notice of this Hon'ble

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Tribunal, that the as per inspection reports as per report of Regional Office, Uttarakhand Pollution Control Board are being furnished herein as per following table:-

Sr. No.	Monitoring Location	pH	D.O. (mg/l)	BOD (Mg/l)	COD (mg/l)	TDS (ppm)	Total Coliform (MPN/ 100 ml)	Fecal Coliform (MPN/ 100 ml)
1.	River Kalyani U/S Pant-nagar Industrial Area, U.S. Nagar	7.30	6.20	2.40	12	253	430	350
2.	River Kalyani D/S Pant-nagar Industrial Area, U.S. Nagar	7.0	1.60	30	196	333	1600	920

That the present Affidavit in compliance of directions passed by this Hon'ble Tribunal is being filed on behalf of Municipal Corporation, Rudrapur, District Udham Singh Uttarakhand, for kind perusal of this Hon'ble Tribunal.



In view of the facts and circumstances as explained hereinabove sincere efforts are taken by the Municipal Corporation, Rudrapur, District Udham Singh Uttarakhand in compliance of the directions passed by this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal, and the present Original Application be kindly disposed off as all the directions issued by this Hon'ble Tribunal are now complied with.

  
DEPONENT

**VERIFICATION**

I, the deponent above named do hereby verify and say that the contents of my above Affidavit in compliance of the directions passed by this Hon'ble Tribunal are true and correct to my knowledge based on record, no part of it is false and nothing material has been concealed there from. The legal submissions are further true as per legal advice received and believed to be true and correct.





Verified by me at Rudrapur, Uttarakhand on this 20<sup>th</sup>  
day of February, 2024.

*[Signature]*  
DEPONENT

Filed through:

*Rahul Verma*

[RAHUL VERMA]

Additional Advocate General for State of Uttarakhand  
/Advocate for Municipal Corporation, Rudrapur, District Udham Singh  
Nagar

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Mayur Vihar Phase-I,  
Delhi-110091

Mobile No. 9717706032

Email- [advrahulverma9999@gmail.com](mailto:advrahulverma9999@gmail.com)

*[Signature]*

Identified the Signature  
of Executant/Deponent with  
his/have Signature & Date

Sworn and Affirmed before me by  
Sri/Smt/Km. Navin Dangaraj  
Deponent(s) Identify by Rudra Chay  
The Contents of the Affidavit at  
Rudrapur on 20/2/24 Time 3:30 P.M.  
after further understand the Cont.  
was read over to him.

*[Signature]*  
(S.C.A. SHASTRI)  
Notary, Rudrapur  
U.S. Nagar (U.K.) India



Item No. 18

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 446/2023

Rambabu

Applicant

Versus

Nagar Nigam Rudrapur &amp; Anr.

Respondent(s)

Date of hearing: 22.12.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

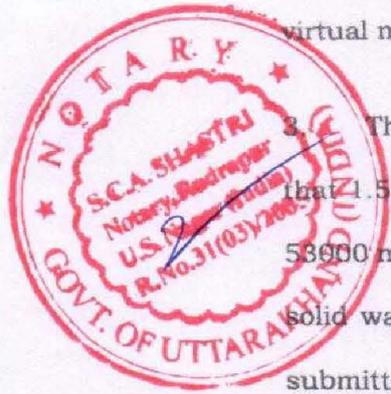
Respondent: Mr. Rahul Verma, AAG with Mr. Naresh Durgapal, Commissioner, Nagar Nigam Rudrapur  
Mr. Mukesh Verma & Ms. Snehpreet Kaur, Advs. with Mr. S.K. Pattnaik, Member Secretary, UKPCB

**ORDER**

1. The Original Application raises the issue of dumping of waste on the bank of Biagul river at Touching ground, Kichha Marg Paharganj, Rudrapur, District Udam Singh Nagar. The Tribunal, in the previous proceedings, had taken note of the report of the joint Committee dated 05.10.2023 and had also found that during the inspection, the joint Committee had found heaps of 30-40 feet containing the solid waste. As per the project to prevent the discharge in the river and for tapping the drains and sewage treatment plant, work is to be done. Only the small and big drains have been identified but nothing has been reflected in the report showing any effective steps in this regard.

2. Having regard to the unsatisfactory disposal of urban solid waste, the Tribunal had directed virtual appearance of Commissioner, Municipal

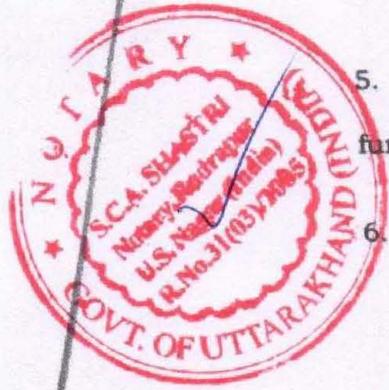
Corporation, Rudrapur and Member Secretary of the State PCB today by virtual mode.



3. The Commissioner, Municipal Corporation, Rudrapur has informed that 1.58 Lakh metric ton of legacy solid waste had been remediated but 53000 metric ton of solid waste still exist. He has submitted that the legacy solid waste will be remediated within a period of 90 days. He has also submitted that in Rudrapur Municipal Area, daily generation of the solid waste is 120 tonnes, out of which 47 tonnes is processed/remediated everyday but for balance 73 tonnes of daily generated solid waste, the tendering process has been started. It is submitted that within a year, the Municipal Corporation will achieve the target of 100 % processing/utilization of the daily generated solid waste.

4. In the aforesaid view of the matter, the Commissioner, Municipal Corporation, Rudrapur is directed to file an affidavit disclosing the time bound scheduled as mentioned above in respect of 100% processing of waste i.e. 120 TPD and remediation of leftover 53000 MT of legacy waste. In the said affidavit, the details relating to the daily generation of liquid waste, its treatment capacity, utilization of installed treatment capacity and the manner in which the excess untreated liquid waste is flowing will also be disclosed along with the total water supply to the households, industrial unit etc. within the limits of Municipal Corporation per day. Further, the water quality of the receiving water bodies in respect of prescribed parameters may also be disclosed. Let the said affidavit be filed within a period of four weeks from today by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

*(Signature)*



5. Personal appearance of the concerned officers is exempted until further orders.

6. List this matter on 23.02.2024.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

December 22, 2023  
Original Application No. 446/2023  
SN.

A handwritten signature in blue ink, appearing to be 'SK'.



प्रेषक,

डी०एस० गब्याल,  
सचिव,  
उत्तराखण्ड शासन।

सेवा में,

जिलाधिकारी,  
ऊधमसिंहनगर।

राजस्व अनुभाग-2

संख्या-1954 / XVIII(II) / 2016-18(35) / 2015  
 2015-16  
 विभाग ACR  
 16/11/16

110  
 Dr. 057  
 24/11/2016  
 चन्द्रेश कुमार  
 जिलाधिकारी  
 ऊधम सिंह नगर  
 देहरादून दिनांक: 20 दिसम्बर, 2016

विषय:- जनपद ऊधमसिंहनगर के रुद्रपुर में कूड़ा कचरा विधायन संयंत्र लगाने हेतु कुल 4.044 हे० भूमि नगर निगम, रुद्रपुर को सशुल्क पट्टे पर आवंटन किये जाने के संबंध में।

महोदय,

उपर्युक्त विषयक आपके पत्र सं०-742/सात-स०.भू.अ./2015 दिनांक-26.02.2015 के संदर्भ में मुझे यह कहने का निदेश हुआ है कि श्री राज्यपाल, जनपद ऊधमसिंहनगर के परगना रुद्रपुर के ग्राम फाजलपुर महारौला के खाता सं०-619 के खसरा सं०-08 रकबा 14.492 मध्ये 4.044 हे०, वर्ग-4 की भूमि, जो ए०एन०झा० इण्टर कॉलेज फार्म, रुद्रपुर के नाम दर्ज अभिलेख है, को शासनादेश सं०-258/16(1)/73-राजस्व-1 दि०-09.05.1984, तथा संशोधित शासनादेश संख्या-1695/9-1-1(60)/93-280-रा०-1 दिनांक-12.09.1997 तथा शासनादेश सं०-1115/XVIII(II)/2016-18(184)/2015 दिनांक-15.06.2016 में दिये गये प्राविधानों के अन्तर्गत वर्तमान प्रचलित बाजार दर से निकाले गये भूमि के मूल्य एवं उक्त भूमि की मालगुजारी के 150 गुने के बराबर धनराशि एकमुश्त जमा किये जाने पर निम्नलिखित शर्तों/प्रतिबंधों के अधीन नगर निगम, रुद्रपुर को पट्टे पर सशुल्क आवंटित किये जाने की सहर्ष स्वीकृति प्रदान करते हैं।

1. प्रश्नगत भूमि पर वन संरक्षण अधिनियम लागू होने की दशा में भूमि के उपयोग का परिवर्तन गैर वानिकी कार्य हेतु तभी अनुमत्य होगा जब उक्त अधिनियम के अन्तर्गत नियत प्राधिकारी से अनुमति प्राप्त कर ली जायेगी। जिलाधिकारी पहले इसे सुनिश्चित करेंगे। तदनुसार वन विभाग से प्रमाण पत्र प्राप्त होने पर ही पट्टा निष्पादन की कार्यवाही करेंगे।
2. प्रश्नगत जेड०ए० भूमि आवंटन के पूर्व जमींदारी विनाश एवं भू-सुधार अधिनियम की धारा-152 एवं अन्य सुसंगत प्राविधानों का अनुपालन जिलाधिकारी द्वारा सुनिश्चित किया जायेगा।
3. चूंकि जिलाधिकारी द्वारा संबंधित शासनादेश दि०-9.5.1984 के अधीन निर्धारित प्रमाण पत्र उपलब्ध नहीं कराया गया है। अतः इस संबंध में जिलाधिकारी द्वारा निर्धारित प्राविधानों का अनुपालन अपने स्तर से सुनिश्चित किया जायेगा।
4. इस संबंध में सिविल अपील संख्या-1132/2011 (एस०एल०पी०)/सी संख्या-3109/2011 श्री जगपाल सिंह एवं अन्य बनाम पंजाब राज्य एवं अन्य में मा० सर्वोच्च न्यायालय के आदेश एवं अन्य तथा सिविल अपील सं०-436/2011/SLP(C) NO. 20203/2007 झारखण्ड राज्य व अन्य बनाम पाकुर जागरण मंच व अन्य में मा० सर्वोच्च न्यायालय द्वारा दिये गये आदेश दि०-जनवरी, 2011 में मा० सर्वोच्च न्यायालय के आदेश एवं अन्य संगत निर्देशों का भी अनुपालन सुनिश्चित किया जायेगा।
5. प्रश्नगत भूमि का उपयोग उसी कार्य विशेष के लिए किया जायेगा जिसके लिए यह स्वीकृत की गयी है। उसी के लिए किया जायेगा।



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6. प्रश्नगत भूमि किसी व्यक्ति व संस्थान या रांगठन को बेचने/पट्टे पर देने अथवा किसी अन्य प्रकार से हस्तांतरित करने का अधिकार पट्टेदार को नहीं होगा। भूमि का उपयोग आवंटन के दिनांक से 09 वर्ष की अवधि में पूर्ण कर लेना अनिवार्य होगा अन्यथा आवंटन स्वतः निरस्त समझा जायेगा।

7. प्रश्नगत भूमि पट्टेदार को राजस्व विभाग के नियंत्रणाधीन सरकारी सम्पत्ति के प्रयत्न से सम्बन्धित शासनादेश संख्या-150/1/85(24)-रा-6 दिनांक-09 अक्टूबर, 1987 में निहित प्राविधानों के अन्तर्गत गवर्नमेंट ग्रान्ट्स एक्ट 1895 के अधीन पट्टा प्रथमतः 30 वर्षों के लिए होगा और पट्टेदार के लिए दो बार 30-30 वर्षों के लिए इसे नवीनीकरण कराने का विकल्प उपलब्ध होगा। सरकार को नवीनीकरण के समय लगान बढ़ाने का अधिकार होगा, जो पूर्व लगान के 1-1/2 गुना से कम नहीं होगा।

8. प्रश्नगत भूमि की आवश्यकता पट्टेदार को नहीं रह जायेगी तो भूमि निर्माण सहित राजस्व विभाग को वापस हो जायेगी, जिसके लिए कोई प्रतिकर देय नहीं होगा।

9. यदि भूमि/भवन का परित्याग कर दिया गया हो अथवा संस्था का विघटन हो जाय तो भूमि/भवन की सील सहित राज्य सरकार में सभी भागों से मुक्त निहित हो जायेगी।

10. भू-उपयोगिता व पट्टे में इंगित शर्तों के क्रम में शासन/जिलाधिकारी/अधिकृत प्रतिनिधि द्वारा कर्म की निरीक्षण किया जा सकता है।

11. संस्था द्वारा शासनादेशानुसार नजराने एवं मालगुजारी की जमा करायी गई धनराशि को प्राप्ति रसीद/चालान की प्रति तत्काल शासन को उपलब्ध कराया जाना सुनिश्चित किया जायेगा।

12. आवंटन की अवधि समाप्त होने अथवा उपरोक्त शर्तों बिन्दु संख्या-01 से 11 में से किसी भी शर्त का उल्लंघन होने की स्थिति में प्रश्नगत भूमि निर्माण सहित राजस्व विभाग में निहित हो जायेगी, जिसके लिए कोई प्रतिकर देय नहीं होगा।

कृपया इस संबंध में नियमानुसार अप्रत्यक्ष कार्यवाही भूमि अधिकार क्षेत्र में शासनादेश के परिप्रेक्ष्य में जिला स्तर से निर्गत किये जाने वाले आदेश एवं इस शासनादेश की शर्तों की अनुपालन स्थिति से भी अनिवार्य रूप से शासन को अवगत कराने का कष्ट करें।

भवदीय,

(डी०एस० गब्याल)  
सचिव।

पू०पू०सं०- /XVIII(II)/2016-18(35)/2016 तददिनांकित  
प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन।
2. आयुक्त एवं सचिव, राजस्व परिषद उत्तराखण्ड, देहरादून।
3. आयुक्त, कुमाऊं मण्डल, नैनीताल।
4. निदेशक, एन०आई०सी०, उत्तराखण्ड सचिवालय।
5. प्रभारी मीडिया केन्द्र, सचिवालय।
6. गार्ड फाईल।

आज्ञा से,

(जे०पी० जोशी)  
अपर सचिव।

## RUDRAPUR LEGACY WASTE REPORT 2023

Average level of dumped waste at existing dump site

Average waste height from ground level is given below

Average height of Ground level in meters	Plot (Waste dumped)	Average height of dumped waste in meters	Total Height of waste in meters (C-A)
A	B	C	D
326.49	1	334.41	7.92
	2	328.64	2.15

## Legacy Waste quantity

Place	Area (in sqm)	*Average height of waste (Meter)	Total Quantity of waste (Cum) Approximate	Total Quantity of waste (MT) Approximate (0.850 mt in 1 cubic meter)	Remark
Plot - 1	7115.2	7.92	56,352.384	47,899.526	Total quantity of waste is based on primary analysis
Plot - 2	2679.5	2.15	5760.925	4896.786	
	9794.7 sqm.	Total Quantity	62113.309 cum	52,796.312 MT.	

## \*Note -

- Waste quantification was done by Digital terrain modeling (DTM) & 3D mapping using photogrammetry software DronDeploy and WEDODM.
- The average height of dumped waste has taken after the 3D mapping high profile and current road and surrounding area.
- Density of waste considered in 1 cubic meter .850MT as per current site condition.



सत्यमेव जयते



IN-UK91287260037592V

A-03

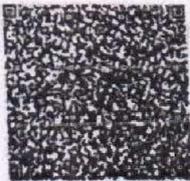
INDIA NON JUDICIAL

Government of Uttarakhand

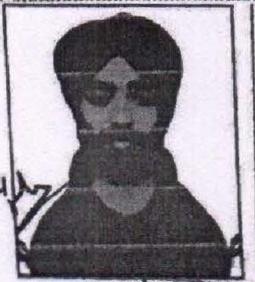
e-Stamp



Certificate No. : IN-UK91287260037592V  
 Certificate Issued Date : 06-Dec-2023 03:07 PM  
 Account Reference : NONACC (SV)/ uk1275804/ RUDRAPUR/ UK-UN  
 Unique Doc. Reference : SUBIN-UKUK127580489169112251821V  
 Purchased by : DAYA CHARAN AND COMPANY AND HORIZON SOLUTION  
 Description of Document : Article 5 Agreement or Memorandum of an agreement  
 Property Description : NA  
 Consideration Price (Rs.) : 0  
 (Zero)  
 First Party : NAGAR NIGAM RUDRAPUR  
 Second Party : DAYA CHARAN AND COMPANY AND HORIZON SOLUTION  
 Stamp Duty Paid By : DAYA CHARAN AND COMPANY AND HORIZON SOLUTION  
 Stamp Duty Amount(Rs.) : 100  
 (One Hundred only)



Please write or type below this line.



नगर स्वास्थ्य अधिकारी  
 नगर निगम रुद्रपुर  
 उधम सिंह



For: Daya Charan And Company

Authorised Signatory

## Statutory Alert:

1. The authenticity of the Stamp certificate should be verified at [www.e-stampstamp.com](http://www.e-stampstamp.com) or using e-Stamp Mobile App of Stock Holding Corporation of India.
2. Any discrepancy in the details on the Certificate and as available on the website / Mobile App renders it invalid.
3. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.



## Agreement

This agreement, made the 08 day of December of 2023. Between Nagar Nigam Rudrapur, (hereinafter called "the Employer") of the one part, and Consortium of M/s Daya Charan and Company, Address: RZ-79-80, Dabri Extension Main Road, New Delhi-110045 & M/s Horizon Solutions, T-1628/3, Shankar Shah Nagar Ward, Rampur, Jabalpur (M.P) [name and address of Contractor] (hereinafter called "the Contractor" of the other part).

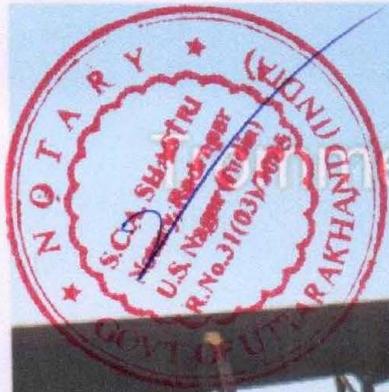
Whereas the Employer is desirous that the Contractor execute the Work of Bioremediation and Clearing of Legacy Waste through Bio-remediation, Biomining, Resource Recovery and Scientific Rejects Disposal at Rudrapur as per SWM rules at RNN District- Udham Singh Nagar (Hereinafter called "the Works") and the Employer has accepted the Bid by the Contractor for the execution and completion of such Works and the remedying of any defects therein at a cost of Rupees Four Hundred Sixty-Five only per MT of legacy waste (Rs. 465.00 only per MT)

NOW THIS AGREEMENT WITNESSETH as follows:

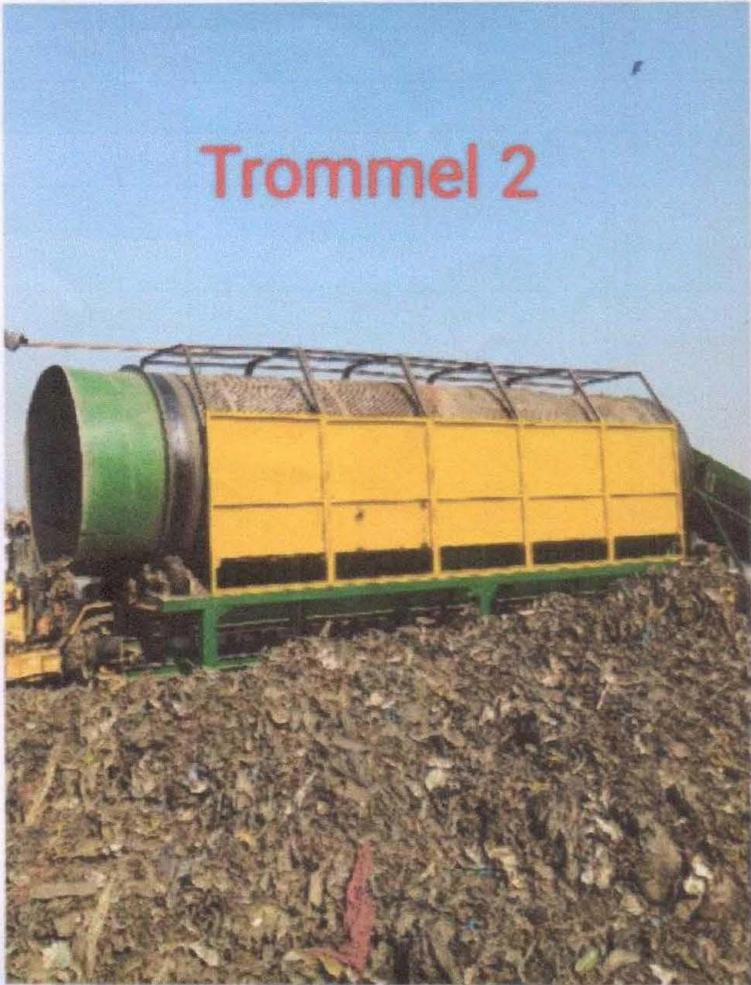
1. In this Agreement, words and expressions shall have the same meanings as are respectively assigned to them in the Conditions of Contract hereinafter referred to, and they shall be deemed to form and be read and construed as part of this Agreement.
2. In consideration of the payments to be made by the Employer to the Contractor as hereinafter mentioned, the Contractor hereby covenants with the Employer to execute and complete the Works and remedy any defects therein in conformity in all aspects within the provisions of the Contract.
3. The Employer hereby covenants to pay the Contractor in consideration of the execution and completion of the Works and the remedying the defects wherein the Contract Price or such other sum as may become payable under the provisions of the Contract at the times and in the manner prescribed by the Contract.
4. The following documents shall be deemed to form and be read and construed as part of this Agreement, viz:
  - i.) Letter of Acceptance;
  - ii.) Notice to proceed with the works;
  - iii.) Contractor's Bid;
  - iv.) Contract Data;
  - v.) Special Conditions of contract and General Conditions of Contract of Daya Charan And Company;
  - vi.) Specifications;

नगर निगम रुद्रपुर  
उधम सिंह नगर

Authorised Signatory



Trommel 2



Trommel 3



A handwritten signature in blue ink is located at the bottom center of the page.

M/s MUNISH AHMAID  
DATE-WISE, WEIGHING SLIPS FOR THE MONTH OF DECEMBER 2023

DATE	GROSS WEIGHT (DRY)	GROSS WEIGHT (WET)	TARE WEIGHT (DRY)	TARE WEIGHT (WET)	NET WEIGHT (DRY)	NET WEIGHT (WET)	TOTAL NET WEIGHT IN KG	NET WEIGHT IN TON
Friday, December 1, 2023	108040	15545	73475	10260	34565	5285	39850	39.85
Saturday, December 2, 2023	194050	15440	124050	9590	70000	5250	75850	75.85
Sunday, December 3, 2023	170770	18880	104770	14280	66000	4600	78165	78.17
Monday, December 4, 2023	166565	11245	107650	8010	58915	3235	62150	62.15
Tuesday, December 5, 2023	130975	11380	83375	8040	47600	3340	50940	50.94
Wednesday, December 6, 2023	146115	13345	64140	9620	27670	3725	51770	51.77
Thursday, December 7, 2023	145780	14500	95315	10840	49465	3660	53125	53.13
Friday, December 8, 2023	123410	11935	85115	8010	38295	3925	42220	42.22
Saturday, December 9, 2023	133350	12565	98015	9485	35335	3080	38415	38.42
Sunday, December 10, 2023	83495	11550	60685	8290	22810	3260	26070	26.07
Monday, December 11, 2023	112720	13660	77025	9040	35695	4620	40315	40.32
Tuesday, December 12, 2023	122815	18960	81945	13640	40870	5320	46190	46.19
Wednesday, December 13, 2023	146415	17745	90570	13060	55845	4685	60530	60.53
Thursday, December 14, 2023	89025	11630	64470	7460	24555	4170	28725	28.73
Friday, December 15, 2023	110530	14830	75710	10505	34820	4325	39145	39.15
Saturday, December 16, 2023	112600	12295	78520	8835	30595	3460	37540	37.54
Sunday, December 17, 2023	130405	11025	90330	6700	40075	4325	42555	42.56
Monday, December 18, 2023	145670	15345	99250	10900	46420	4445	50865	50.87
Tuesday, December 19, 2023	120625	10145	83100	6880	37525	3265	40790	40.79
Wednesday, December 20, 2023	120720	23885	85355	16475	37280	7410	44690	44.69
Thursday, December 21, 2023	99441	9705	72160	6545	27281	3160	30441	30.44
Friday, December 22, 2023	127050	15735	83745	10900	38305	4835	43140	43.14
Saturday, December 23, 2023	87555	14165	60180	10260	27375	3905	43015	43.02
Sunday, December 24, 2023	125300	18700	83275	13700	37025	5000	42025	42.03
Monday, December 25, 2023	134970	10595	94165	7295	40805	3300	44105	44.11
Tuesday, December 26, 2023	118850	19245	82780	13060	36070	6185	42255	42.26
Wednesday, December 27, 2023	116720	14735	82120	9040	34600	5695	40295	40.30
Thursday, December 28, 2023	115790	17650	79485	11840	36305	5810	42115	42.12
Friday, December 29, 2023	106240	19590	73040	12480	33200	7110	40310	40.31
Saturday, December 30, 2023	102750	16390	70280	10900	32470	5490	53500	53.50
Sunday, December 31, 2023	108040	15545	73475	10260	34565	5285	39850	39.85
<b>GRAND TOTAL</b>	<b>3856781</b>	<b>457960</b>	<b>2588570</b>	<b>316200</b>	<b>1212336</b>	<b>141760</b>	<b>1410951</b>	<b>1410.951</b>





M/s R. S. ENTERPRISES

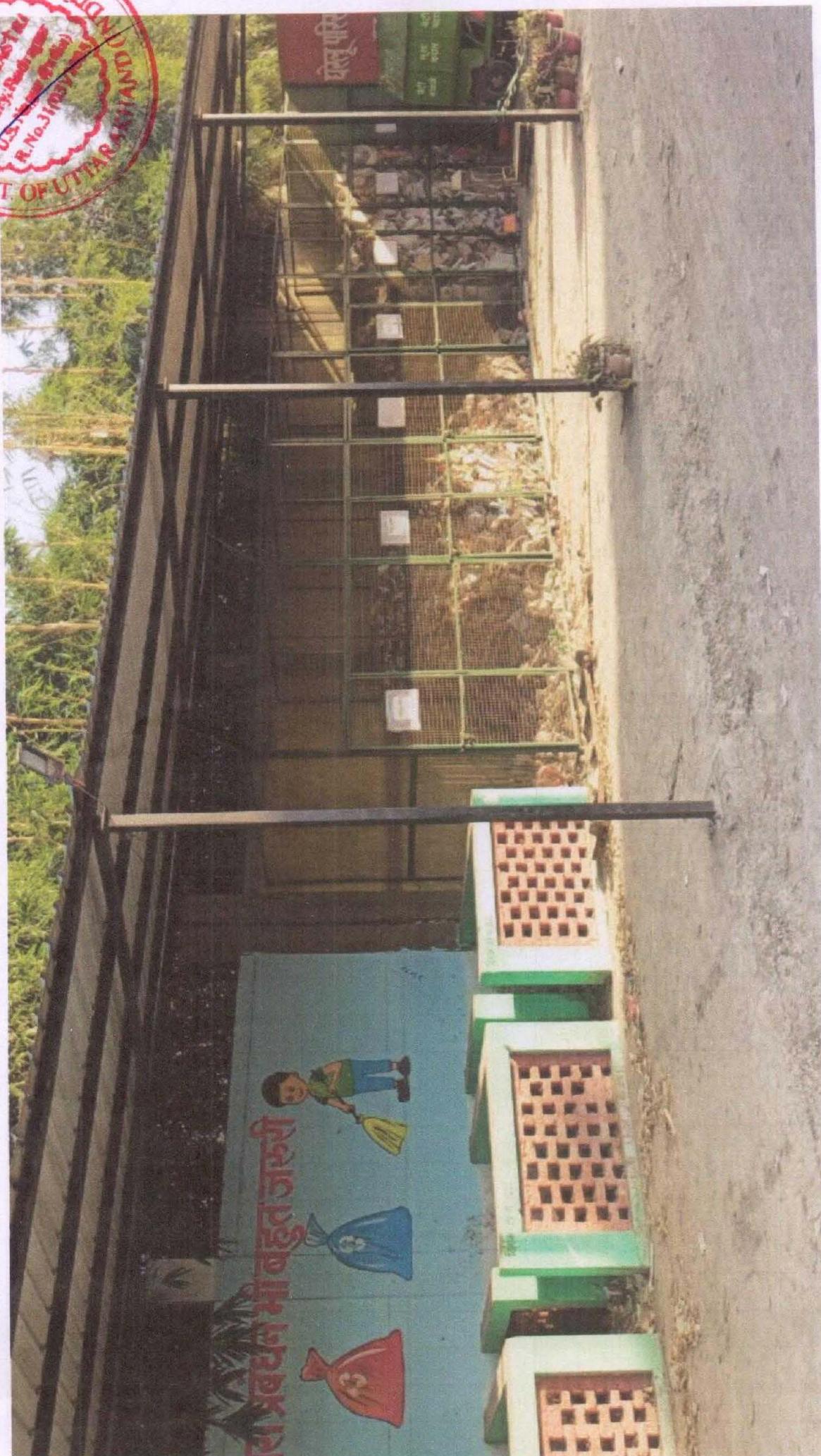
## DECEMBER MONTH SOURCE SEGREGATED DETAILS OF GARBAGE

PERIOD: 01-31 DECEMBER

DATE	NET WEIGHT IN TON	WET NET WEIGHT IN TON	DRY WASTE NET WEIGHT IN TON	PAPER AND PAPERBOARD IN TON	PLASTICS IN TON	POLYTHEEN IN TON	GLASS IN TON	RUBBER LATHER & TEXTILE IN TON	OTHER IN TON
01-12-23	68.19	7.86	60.34	2.41	2.41	7.25	3.02	1.21	44.04
02-12-23	82.31	7.49	74.82	2.99	2.99	8.99	3.74	1.50	54.61
03-12-23	79.98	9.42	70.56	2.82	2.82	8.47	3.53	1.41	51.50
04-12-23	72.14	6.96	65.18	2.61	2.61	7.83	3.26	1.30	47.57
05-12-23	73.66	5.39	68.27	2.73	2.73	8.20	3.41	1.37	49.83
06-12-23	72.95	6.56	66.39	2.66	2.66	7.97	3.32	1.33	48.46
07-12-23	75.73	7.68	68.05	2.72	2.72	8.17	3.40	1.36	49.67
08-12-23	68.97	9.49	59.48	2.38	2.38	7.14	2.97	1.19	43.41
09-12-23	74.18	7.96	66.23	2.65	2.65	7.95	3.31	1.32	48.34
10-12-23	67.15	8.33	58.83	2.35	2.35	7.06	2.94	1.18	42.94
11-12-23	67.34	7.45	59.89	2.40	2.40	7.19	2.99	1.20	43.71
12-12-23	78.36	10.11	68.25	2.73	2.73	8.20	3.41	1.37	49.82
13-12-23	72.19	10.35	61.84	2.47	2.47	7.43	3.09	1.24	45.14
14-12-23	69.93	9.37	60.57	2.42	2.42	7.27	3.03	1.21	44.21
15-12-23	75.09	8.47	66.62	2.66	2.66	8.00	3.33	1.33	48.62
15-12-23	69.84	8.41	61.44	2.46	2.46	7.38	3.07	1.23	44.84
17-12-23	66.26	7.89	58.37	2.33	2.33	7.01	2.92	1.17	42.60
18-12-23	65.57	11.30	54.27	2.17	2.17	6.52	2.71	1.09	39.61
19-12-23	69.01	2.16	66.85	2.67	2.67	8.03	3.34	1.34	48.79
20-12-23	65.45	1.13	64.33	2.57	2.57	7.73	3.22	1.29	46.95
21-12-23	61.83	1.09	60.75	2.43	2.43	7.30	3.04	1.21	44.34
22-12-23	61.72	7.70	54.03	2.16	2.16	6.49	2.70	1.08	39.43
23-12-23	61.81	9.25	52.57	2.10	2.10	6.31	2.63	1.05	38.37
24-12-23	64.38	8.33	56.05	2.24	2.24	6.73	2.80	1.12	40.91
25-12-23	65.00	7.99	57.01	2.28	2.28	6.85	2.85	1.14	41.61
26-12-23	61.66	9.81	51.86	2.07	2.07	6.23	2.59	1.04	37.85
27-12-23	70.36	12.25	58.11	2.32	2.32	6.98	2.91	1.16	42.41
28-12-23	65.06	9.97	55.10	2.20	2.20	6.62	2.75	1.10	40.21
29-12-23	64.23	10.05	54.18	2.17	2.17	6.51	2.71	1.08	39.55
30-12-23	65.14	10.05	55.09	2.20	2.20	6.62	2.75	1.10	40.21
31-12-23	62.29	9.75	52.55	2.10	2.10	6.31	2.63	1.05	38.35
<b>TOTAL</b>	<b>2137.73</b>	<b>249.925</b>	<b>1887.81</b>	<b>75.51</b>	<b>75.51</b>	<b>226.73</b>	<b>94.39</b>	<b>37.76</b>	<b>1377.91</b>
Segregated Percentage Of Total Weight									35.54



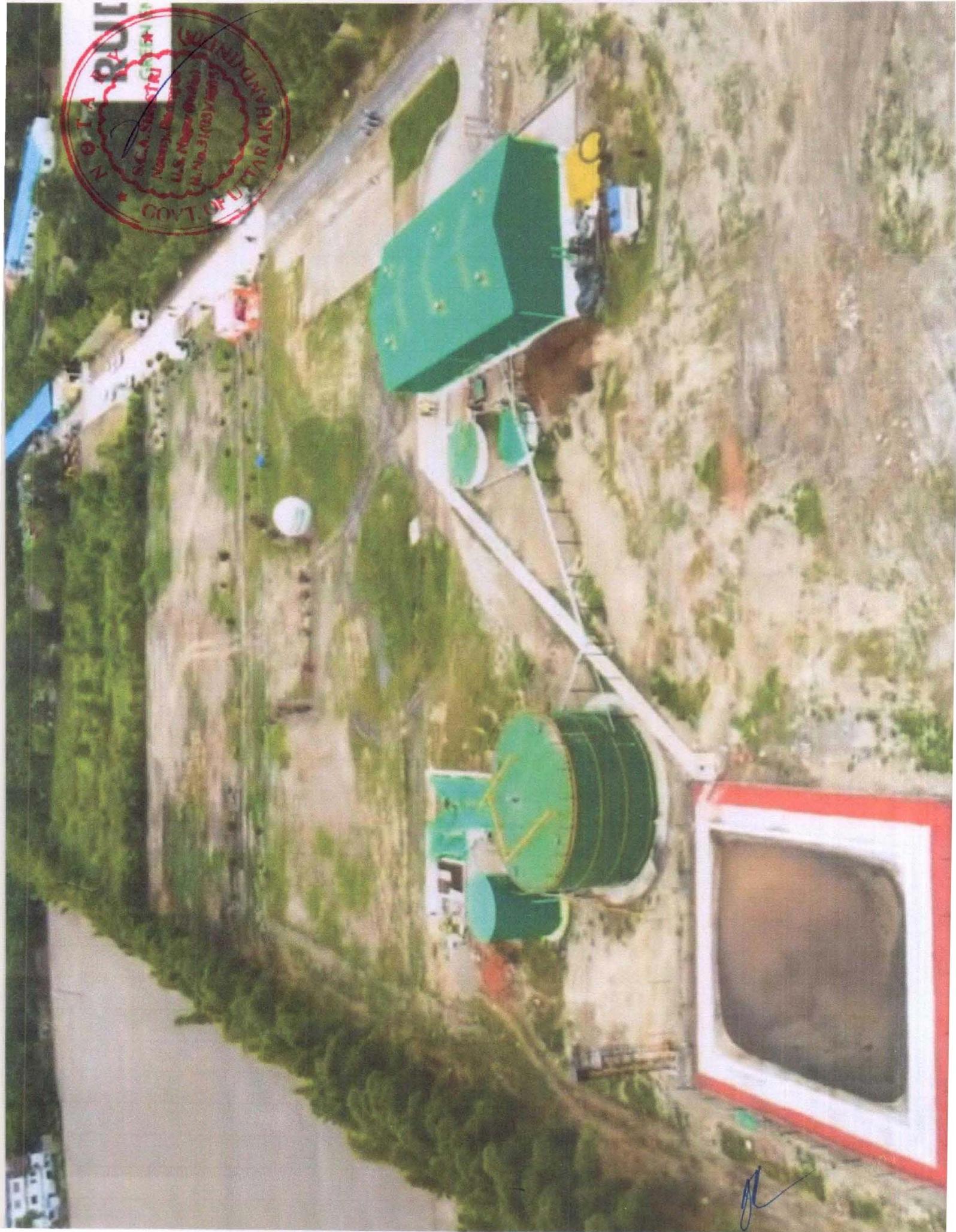
Annex - 06



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358 PLANT

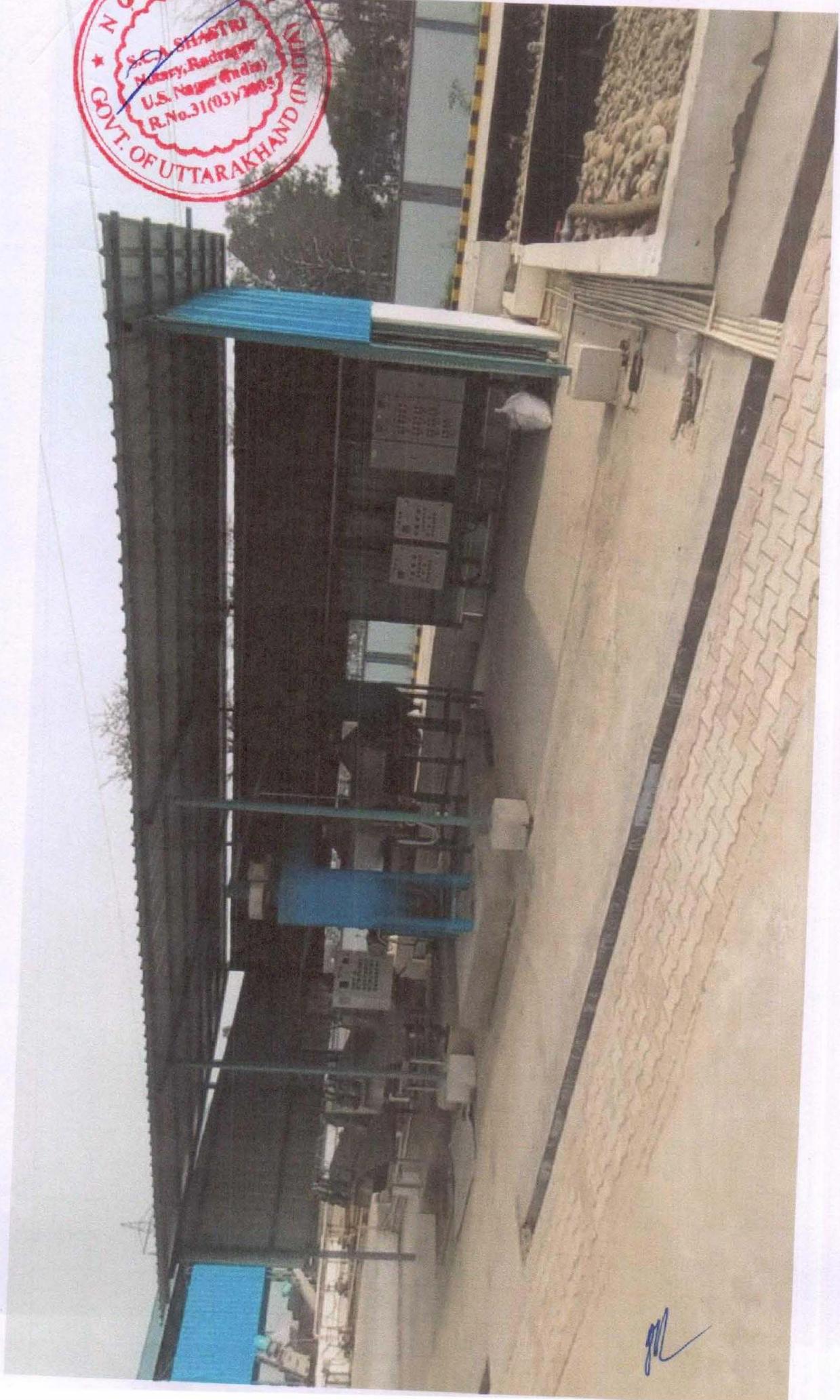


ANON PUI  
S.C.A. SUCSTRU  
Nongkhai, Burapha  
U.S. Major (Phuket)  
H. No. 51 (00) / 1000  
GOVT. OF UTTARAKANTH, LAOS

*[Handwritten signature]*

**RUIDI**  
NOTARY  
S. CA. SHASTRI  
Uttarakhand  
U.S. Nagar (India)  
R.No.31(03/2006)  
GOVT. OF UTTARAKHAND (INDIA)





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FSTP PLANT



361



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## यूजर चार्ज एकत्रीकरण विवरण

माह	एकत्रित यूजर चार्ज
मार्च, 2023	4,88,385.00
अप्रैल, 2023	3,40,197.00
मई, 2023	9,47,940.00
जून, 2023	3,56,845.00
जुलाई, 2023	8,24,790.00
अगस्त, 2023	4,66,450.00
सितम्बर, 2023	8,85,365.00
अक्टूबर, 2023	6,37,355.00
नवम्बर, 2023	5,88,545.00
दिसम्बर, 2023	11,26,095.00
जनवरी, 2024	10,32,315.00
कुल योग	76,94,282.00

*(Handwritten signature)*

नमामि  
गंगे

## कार्यालय अधिशासी अभियन्ता

निर्माण शाखा, उत्तराखण्ड पेयजल निगम, ऊधमसिंह नगर।

कलैक्ट्रेट परिसर (मण्डी निदेशालय के सामने) रुद्रपुर, जिला- ऊधमसिंह नगर, पिन- 263153

/ नमामि गंगे कल्याणी / 01

दिनांक- 8.01.2024

प्रेषण	
ई-मेल द्वारा	✓
डाक द्वारा	

नगर आयुक्त,  
नगर निगम रुद्रपुर,  
ऊधमसिंहनगर।

विषय:- माननीय एन0जी0टी0 द्वारा O.A. No. 446/ 2023- Rambabu Vs Nagar Nigam Rudrapur &amp; Anr. के सम्बन्ध में पारित आदेश दिनांक 22.12.2023 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 1094/एन0जी0टी0/2023-24 दिनांक 29.12.2023 एवं 1095/एन0जी0टी0/2023-24 दिनांक 30.12.2023 के क्रम में दिनांक 02.01.2024 को हुई बैठक में प्राप्त निर्देश के क्रम में सादर अवगत कराना है कि वर्तमान में रुद्रपुर शहर से निकलने वाले लगभग 40 MLD सीवेज बिना उपचारित हुए ही कल्याणी नदी में प्रवाहित हो रहा है। माननीय एन0जी0टी0 के निर्देश पर जनपद ऊधमसिंहनगर में नमामि गंगे कार्यक्रम में प्रस्तावित रुद्रपुर नगर से प्रवाहित हो रही कल्याणी नदी/कल्याणी नदी में गिर रहे नालों से आई0एण्डडी0 एस0टी0पी0 निर्माण इत्यादि कार्यों का प्राक्कलन तैयार किये जाने का कार्य अनुबंध संख्या 19/SE-CD US NAGAR/2021-22 दिनांक 15.9.2021 के अन्तर्गत M/S NJS Engineers India Pvt. Ltd., New Delhi द्वारा किया जा रहा है। M/S. NJS Engineers India Pvt. Ltd., New Delhi के द्वारा कल्याणी नदी को Rejuvenate करने हेतु 02 विकल्प दिये गये थे:-

**विकल्प 01-** शहर से निकलने वाली लगभग 184 छोटी-बड़ी नालियाँ कल्याणी नदी में गिरती हैं। इन नालों/ नालियों को नदी में गिरने से रोकने हेतु नदी के दोनों किनारे पर Bank Sewer Line डालने के लिए पर्याप्त जगह नहीं है। इसलिए नदी के दोनों तरफ आवश्यक चौड़ाई में लोगों को Rehabitate कर Bank Sewer Line बिछाई जायेगी एवं आवश्यकतानुसार सीवेज पम्पिंग स्टेशन का निर्माण करते हुए रम्पुरा में सिवेज शोधन संयंत्र की स्थापना की जायेगी। इससे नालों का पानी कल्याणी नदी में नहीं गिरेगा एवं कल्याणी नदी के प्रदुषण स्तर में कमी आएगी। उक्त विकल्प के अन्तर्गत अनुमानित लागत है - **Rs 222685.63 Lakh** (Centre Share - Rs 99671.33 Lakh, Rehabilitation cost- Rs 122949.67 Lakh, State Share- Rs 64.63Lakh)

**विकल्प 02-** कल्याणी नदी को शहर के बाहर रम्पुरा के समीप Tap कर एक सीवेज शोधन संयंत्र का निर्माण किया जाएगा जिसमें कल्याणी नदी के दूषित जल को शोधित कर स्वच्छ जल कल्याणी नदी में प्रवाहित किया जाएगा, इससे कल्याणी नदी शहर के बाहर स्वच्छ हो जाएगी एवं गंगा नदी में स्वच्छ जल सम्मिलित होगा, परन्तु इस विकल्प में शहर में कल्याणी नदी के जल स्तर में कोई सुधार नहीं होगा। साथ ही औद्योगिक क्षेत्र से आने वाले दूषित जल का STP की कार्य कुशलता पर विपरीत प्रभाव पड़ेगा। उक्त विकल्प के अन्तर्गत अनुमानित लागत है - **Rs 91941.43 Lakh** (Centre Share - Rs 91876.80 Lakh, State Share- Rs 64.63Lakh)

दिनांक 10.06.2022 को जिलाधिकारी महोदय ऊधमसिंह नगर की अध्यक्षता में हुई जिला गंगा समिति ऊधमसिंह नगर की बैठक (बैठक का कार्यवृत्त संलग्न) में उपरोक्त दोनों विकल्पों पर चर्चा की गयी जिसमें जिलाधिकारी महोदय द्वारा कहा गया कि उपरोक्त प्रथम विकल्प में कल्याणी नदी के दोनों किनारों पर बसे लोगों को Rehabitate किया जाना होगा जो व्यावहारिक दृष्टि से उचित नहीं हैं एवं

क्रमशः.....2

16.1.24



(2) लोगों को Rehabilitate करने में अत्यधिक समय लगेगा, जिससे उपरोक्त प्रोजेक्ट में अनावश्यक विलम्ब होगा एवं माननीय एन0 जी0 टी0 द्वारा आयोजित Environmental Compensation में अत्यधिक वृद्धि हो जायेगी। अतः कल्याणी नदी को Rejuvenate करने हेतु द्वितीय विकल्प पर ही कार्ययोजना तैयार किया जाना उचित होगा। जिससे नमामि गंगे परियोजना का उद्देश्य भी पूर्ण होगा। तदनुसार कल्याणी नदी को Rejuvenate करने हेतु द्वितीय विकल्प पर ही कार्ययोजना तैयार कर इस कार्यालय के पत्रांक 3376/ नमामि गंगे कल्याणी / 37 दिनांक 02.11.2022 द्वारा अग्रतर कार्यवाही हेतु उच्च अधिकारियों को प्रेषित किया गया। कार्यों की लागत अत्यधिक प्रतीत होने के कारण उच्च अधिकारियों द्वारा उपरोक्त विकल्पों पर IIT Roorkee से तकनीकी मार्ग दर्शन प्राप्त करने के मौखिक निर्देश दिये गये। उक्त के क्रम में इस कार्यालय के पत्रांक 338/ नमामि गंगे कल्याणी / 07 दिनांक 27.01.2023 एवं पत्रांक 518/ नमामि गंगे कल्याणी / 09 दिनांक 14.02.2023 (छाया प्रति संलग्न) द्वारा IIT Roorkee से तकनीकी मार्ग दर्शन प्राप्त करने हेतु Mr. Arun Kumar. F. ASCE, F. IHA, FIE Professor, Hydro and Renewable Energy Department (Formely AHEC), Indian Institute of Technology, Roorkee-247667 को पत्र प्रेषित किया गया जिसके क्रम में प्रो0 अरुण कुमार द्वारा दिनांक 02.04.2023 को कल्याणी नदी का स्थलीय निरीक्षण किया गया एवं अपने कार्यालय पत्रांक HRED/C-56/ Dated April 21, 2023 द्वारा अपनी रिपोर्ट इस कार्यालय के ई-मेल द्वारा प्रेषित की गयी, जिसमें उनके द्वारा MICRO TUNNEL के निर्माण की संस्तुति की गई है। तदक्रम में इस कार्यालय के पत्रांक 1484/ नमामि गंगे कल्याणी / 12 दिनांक 26.04.2023 द्वारा M/s. NJS Engineers India Pvt. Ltd., New Delhi को MICRO TUNNEL पर कार्य योजना तैयार करने हेतु पत्र प्रेषित किया गया। उक्त के क्रम में M/S. NJS Engineers India Pvt. Ltd., New Delhi द्वारा अपने कार्यालय पत्रांक NJSEI/Rudrapur/2023/3728 दिनांक 23-05-2023 द्वारा Preliminary Report प्रेषित की गई है।

MICRO TUNNEL में Sewer Pipe 4-5 मी0 नदी तल के नीचे बिछाये जाने का सुझाव दिया गया है। रुद्रपुर में भूजल स्तर उपर होने के कारण एवं MICRO TUNNEL एक नई तकनीक होने के कारण Sewer Line बिछाना एवं उसका अनुरक्षण करना आसान नहीं होगा। MICRO TUNNEL में भी बीच-बीच में मेनहोल बनाये जायेंगे जिससे कल्याणी नदी का प्रवाह अवरुद्ध होने की सम्भावना है। कल्याणी नदी में अत्यधिक अतिक्रमण के कारण Branch Sewer भी बिछाया जाना सम्भव नहीं है।

विकल्पों के अन्तिम चयन के सम्बन्ध में उच्चाधिकारियों को मार्गदर्शन हेतु पत्र प्रेषित किया गया है। तदक्रम में उक्त विकल्पों पर अन्तिम निर्णय लिये जाने हेतु दिनांक 21.12.2023 को सचिव, पेयजल एवं स्वच्छता विभाग, उत्तराखण्ड शासन, देहरादून की अध्यक्षता में बैठक आयोजित की गई थी। उक्त बैठक में सचिव, पेयजल एवं स्वच्छता विभाग, उत्तराखण्ड शासन, देहरादून द्वारा निर्देश दिये गये कि सम्पूर्ण नदी को Tap कर STP का निर्माण उचित नहीं है। सचिव महोदय द्वारा Rehabilitation Cost पर आपत्ति दर्ज की गई एवं निर्देश दिये गये कि जिन लोगों ने अतिक्रमण किया है, उन्हें किसी भी प्रकार का लाभ न दिया जाय। केवल उन लोगों हेतु, जिन्हें परियोजना के निर्माण हेतु Rehabilitat किया जाना है, Rehabilitation Cost का आंकलन किया जाय। अतिक्रमण को चिन्हित करने हेतु सिंचाई विभाग एवं राजस्व विभाग का सहयोग प्राप्त किया जाए। नदी किनारे हुए अतिक्रमण को हटाते हुए प्रथम विकल्प पर ही कार्य योजना तैयार की जाय।

क्रमशः.....3



(3)

अतः सचिव पेयजल से प्राप्त निर्देशानुसार प्रथम विकप पर कार्य योजना तैयार करने की कार्यवाही मतिमान है।

भवदीया

(ज्योति पालनी)  
अधिकासी अभियन्ता

पुं०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निदेशक महोदय, शहरी विकास निदेशालय, देहरादून।
2. जिलाधिकारी / प्रशासक महोदय, नगर निगम, रुद्रपुर।
3. महाप्रबन्धक (नमामि गंगे) कुमाऊँ, उत्तराखण्ड पेयजल निगम, हल्द्वानी।
4. क्षेत्री प्रबन्धक, उत्तराखण्ड प्रदुषण बोर्ड, काशीपुर।
5. श्री मधु कान्त कोटियाल, सहायक अभियन्ता।

अधिकासी अभियन्ता

I&amp;D Works for Kalvayi River in Rudrapur under Namami Gange Program

Detailed Project Report

**Estimate of Rudrapur Sewerage (I&D) Scheme (Kalvayi River) Under NAMAMI GANGE PROGRAMME**

FORM-J (NMCG, GOI) - Option-1

**ESTIMATE FOR I/D WORKS OF KALYANI RIVER OR DRAINS IN RUDRAPUR UNDER NAMAMI GANGE PROGRAM**

S. No.	Description of Proposal	Estimated Amount (in lakhs Rs.)	Remarks
<b>A</b>	<b>WORK TO BE CARRIED OUT BY UKPJN</b>		
<b>1</b>	<b>I&amp;D Works</b>		
1.1	Bank sewer on RHS	3569.67	
1.2	Bank Sewer on LHS	2755.53	
1.3	Rising Mains & Thrust Blocks	2367.53	
1.4	Collection Chambers/Inspection chambers	727.68	
1.5	Nala Tapping Aggancements	73.51	
1.6	Gabion Structure	8581.77	
1.7	Ghats-4 nos	99.09	
1.8	Trenchless crossings at 2 places of 30 m each (@ Rs. 50,000 per RM)	30.00	
1.9	Bridge for approach road to STP	94.48	
	<b>Subtotal - (1)</b>	<b>18299.25</b>	
<b>2</b>	<b>Sewage Pumping Stations</b>		
2.1	Civil Cost of 7 Nos ISPS and 1 TSPS	2879.82	
2.2	Electrical Cost of 7 Nos ISPS and 1 TSPS	220.64	
2.3	Mechanical Cost for 7 Nos ISPS and 1 TSPS	2463.63	
	<b>Sub total - (2)</b>	<b>5564.10</b>	
<b>3</b>	<b>Sewage Treatment Plant - 54 MLD</b>		
3.1	Civil	3431.46	
3.2	M&E & Instru./SCADA	4860.00	
3.3	Plant Roads - 6 m wide	143.12	
3.4	Storm Water Drain	51.77	
3.5	Landscaping	145.00	
3.6	Minitube well cum pumping plant	37.42	
3.7	Boundary wall	324.97	
3.8	Sludge handling plant incineration based	2528.00	
3.9	Approach road	82.10	
	<b>Subtotal - (3)</b>	<b>11603.84</b>	
	<b>Total Capital Cost (1+2+3)</b>	<b>35467.18</b>	
<b>4</b>	<b>O&amp;M Works Cost for 15 years</b>	56358	
	<b>Total O&amp;M Cost - (4)</b>	<b>56358</b>	
	<b>Capital Work to be Carried out by UKPJN ---</b>		
	<b>Total A = (1)+(2)+(3)+(4)</b>	<b>91825</b>	
<b>B</b>	<b>WORK TO BE CARRIED OUT BY OTHER DEPARTMENT</b>		
	Power Connection Charges	125.92	
	Transformer	7.79	
	<b>Capital Work to be Carried out by Other</b>	<b>133.71</b>	

I&amp;D Works for Kalvayi River in Rudrapur under Namami Ganga Program

Detailed Project Report

	Department ----- Total B		
	Total A+B	91958.48	
<b>C</b>	<b>OTHER WORKS</b>		
	Annual budget of Grievance Redressal and GAAP	100	
	Public Awareness and Public participation	200	
	Environmental Safeguards	40	
	Total C	340	
	Total A+B+C	92298	
<b>D</b>	<b>Centage charges on works to be carried out by UKPJN</b>		
	Cost of project preparation @4% as per NGRBA	3687	
	Cost of Supervision @4%	3687	
	Total D	7373	
	TOTAL (A+B+C+D)	99671	
<b>E</b>	<b>Rehabilitation and Resettlement Cost</b>	122950	
	GRAND TOTAL (A+B+C+D+E)	222621	

Checked by

Prepared By

Recommended by

Computer  
(E/M&E Civil)

AE Civil

AE E&amp;M

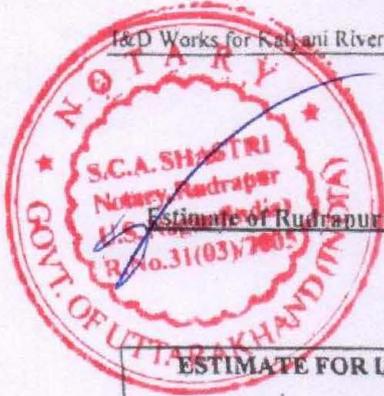
EE (E&amp;M)

EE Civil

Recommended By

Technically Approved by

Superintending Engineer  
(Civil)Superintending Engineer  
(E&M)Chief Engineer, Construction Circle  
UK Peyjal Nigam



## 3. Financial Statement

**Estimate of Rudrapur Sewerage (I&D) Scheme (Kalyani River) Under NAMAMI GANGE PROGRAMME**

**FORM- J (NMCG. GOI)**

**ESTIMATE FOR I/D WORKS OF KALYANI RIVER OR DRAINS IN RUDRAPUR UNDER NAMAMI GANGE PROGRAM**

Sl. NO	Description of Proposal	Estimated Amount (in lakhs Rs.)	Remarks
<b>A</b>	<b>WORK TO BE CARRIED OUT BY UKPJN</b>		
<b>1</b>	<b>I&amp;D works</b>		
1.1	Provision of Weir at Rampura	107.76	
1.2	Trunk Sewer for Shanti Nagar	355.63	
1.3	Rising Mains	577.04	
1.4	Nala Tapping Arrangements	40.76	
1.5	Bridge for approach road to STP	102.54	
1.6	Trenchless Crossing	19.97	
	Subtotal - (1)	1,203.69	
<b>2</b>	<b>Sewage Pumping Stations</b>		
2.1	Civil Cost of ISPS (1 no.) and TSPS	892.16	
2.2	Electrical & Instrumentation Cost of ISPS (1 no.) and TSPS	73.66	
2.3	Mechanical Cost for ISPS (1 no.) and TSPS	1,706.96	
2.4	Land Acquisition Cost for ISPS	64.63	
	Subtotal - (2)	2,737.41	
<b>3</b>	<b>Sewage Treatment Plant - 115 MLD</b>		
3.1	Civil Cost	13,199.25	
3.2	Mechanical Cost	5,249.39	
3.3	Electrical & Instrumentation Cost	1,419.13	
3.4	Road Works Plant	164.68	
3.5	Storm Water Drain	60.64	
3.6	Landscaping	6.41	
3.7	Lining of River Side Slope along STP site	16.67	
3.8	Minitube well cum pumping plant	14.80	
3.9	Boundary wall	3,839.60	
3.10	Sludge handling plant incineration based	4,490.32	
3.11	Approach Road	45.68	
	Subtotal - (3)	28,507	
	Total Capital Cost (1)+(2)+(3)	32,447.68	
<b>4</b>	<b>O&amp;M Works Cost for 15 years</b>	52,302.62	
	Total O&M Cost - (4)	52,302.62	
	<b>Capital Work to be Carried out by UKPJN ----</b>		
	<b>Total A = (1)+(2)+(3)+(4)</b>	84,750.30	

E&amp;M Works for Kalyani River in Rudrapur under Namami Gange Program

Detailed Project Report

**ESTIMATE FOR LD WORKS OF KALYANI RIVER OR DRAINS IN RUDRAPUR UNDER NAMAMI GANGE PROGRAM**

Sl. NO	Description of Proposal	Estimated Amount (in lakhs Rs.)	Remarks
<b>B WORK TO BE CARRIED OUT BY OTHER DEPARTMENT</b>			
	Power Connection Charges	5.64	
	Transmission Line Charges	43.76	
	Capital Work to be Carried out by Other Department ----- Total B	49.40	
	<b>Total A+B</b>	<b>84,799.70</b>	
<b>C OTHER WORKS</b>			
	Annual budget of Grievance Redressal and GAAP	100.00	
	Public Awareness and Public participation	200.00	
	Environmental Safeguards	39.70	
	<b>Total</b>	<b>339.70</b>	
	<b>Total A+B+C</b>	<b>85,139.40</b>	
<b>D Centage charges on works to be carried out by UKPJN</b>			
	Cost of project preparation @4% as per NGRBA	3,401.01	
	Cost of Supervision (Contingencies) @4%	3,401.01	
	<b>Total D</b>	<b>6,802.03</b>	
	<b>GRAND TOTAL (A+B+C+D)</b>	<b>91,941.43</b>	

Checked by

Prepared By

Recommended by

*Rachna*  
Computer  
(E/M&E Civil)

*[Signature]*  
AE Civil

*[Signature]*  
AE E&M

*[Signature]*  
EE (E&M)

*[Signature]*  
EE Civil

Recommended By

Forwarded by

*[Signature]*  
Superintending Engineer  
(Civil)

*[Signature]*  
Superintending Engineer  
(E&M)

*[Signature]*  
Chief Engineer. (KUMADON)  
UK Peyjal Nigam

*[Signature]*



**LIFE**  
Lifestyle For  
Environment



क्षेत्रीय कार्यालय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,  
चामुण्डा काम्पलेक्स, रामनगर रोड  
काशीपुर, उधमसिंहनगर।

पत्रांक- यू.के.पी.सी.बी. आर.ओ.के./रिट-83/24/595

दिनांक-20/1/24

सेवा में,

नगर आयुक्त,  
कार्यालय नगर आयुक्त, नगर निगम,  
रुद्रपुर, उधमसिंहनगर।

विषय- मा0 एन.जी.टी. द्वारा O.A. No.-446/2023-Rambabu Vs Nagar Nigam Rudarpur & Anr. के सम्बन्ध में पारित आदेश दिनांक 22.12.2023 के अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आप अपने पत्रांक 1095/2/एन.जी.टी./2023-24 दिनांक 30.12.2023 का सन्दर्भ ग्रहण करना चाहें।

उक्त के क्रम में वांछित सूचनायें संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित हैं।

संलग्नक-उपरोक्तानुसार।

भवदीय,

*[Handwritten Signature]*  
20/1/24

कृते क्षेत्रीय अधिकारी(प्र0)

प्रतिलिपि-जिलाधिकारी महोदय, उधमसिंहनगर को सूचनार्थ सादर प्रेषित।

कृते क्षेत्रीय अधिकारी(प्र0)

*[Handwritten Signature]*

**Subject: Required information/details regarding Order of Honourable NGT in the matter of OA No. 466/2023- Rambabu V/s Nagar Nigam Rudrapur & Anr.**

**I. Liquid Waste Generation/Disposal from the Industries:**

Number of Industries	Mode of Discharge	Liquid waste Treatment system	Discharge/Disposal Detail
298	River /Surface Water Body Discharge	297 Units having Primary Treatment Facility for the primary treatment of its domestic /Process effluent & further connected with CETP for final treatment & disposal of such effluent. 01 Unit having own Primary, Secondary & Teritriary Treatment facility for treatment of its Domestic & Process effluent.	Treated effluent of such Industrial Units is being discharge into River Kalyani/Begul i.e. recipient water body.
140	Recycling within premises & Land discharge for Gardening/Horticulture	Having own Primary, Secondary & Teritriary Tretment system for the treatment of its domestic /Process effluent.	Treated effluent of such Industrial Units is being recycled & utilized within process/Horticulture activity.

**II. Water Quality of Recipient River /Water Body- River Kalyani**

**Latest upstream/Downstream Water Quality Report (December 2023)**

S. N	Monitoring Location	pH	D.O (mg/l)	BOD (mg/l)	COD (mg/l)	TDS (ppm)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)
1	River Kalyani U/S Pantnagar Industrial Area, U.S.Nagar	7.30	6.20	2.40	12	253	430	350
2	River Kalyani D/S Pantnagar Industrial Area, U.S.Nagar	7.0	1.60	30	196	333	1600	920

\*River Quality standards attached.

**Note-** River Kalyani is identified as Polluted River Stretch and covered under the River Rejuvenation Programme by the State River Rejuvenation Committee constituted in compliance of Honorable NGT order dated 20.09.2018, 19.12.2028, 08.04.2019 in the matter of O.A.No. 673/2018.

Action plan for rejuvenation of river Kalyani has been prepared by State Pollution Control Board and approved by CPCB/State Government.

Action Plan is under Implementation phase. Municipal drains have been identified and tapping of Drains/Nalla & construction of Common Sewage Treatment Plant (CSTP) is under process. Work is executed by Utrakahnd PeyJal Nigam as directed under the Approved Action Plan.

93. **Primary Water Quality Criteria for Bathing Waters.**

In a water body or its part, water is subjected to several types of uses. Depending on the types of uses and activities, water quality criteria have been specified to determine its suitability for a particular purpose. Among the various types of uses there is one use that demands highest level of water quality or purity and that is termed as "Designated Best Use" in that stretch of water body. Based on this, water quality requirements have been specified for different uses in terms of primary water quality criteria. The primary water quality criteria for bathing water are specified along with the rationale in table 1.

Table 1.

**PRIMARY WATER QUALITY CRITERIA FOR BATHING WATER**  
(Water used for organised outdoor bathing)

CRITERIA		RATIONALE
1. Fecal Coliform MPN/100 ml:	500 (desirable) 2500 (Maximum Permissible)	To ensure low sewage contamination. Fecal coliform and fecal streptococci are considered as they reflect the bacterial pathogenicity.
2. Fecal Streptococci MPN/100 ml:	100 (desirable) 500 (Maximum Permissible)	The desirable and permissible limits are suggested to allow for fluctuation in environmental conditions such as seasonal change, changes in flow conditions etc.
2. pH:	Between 6.5 –8.5	The range provides protection to the skin and delicate organs like eyes, nose, ears etc. which are directly exposed during outdoor bathing.
3. Dissolved Oxygen:	5 mg/l or more	The minimum dissolved oxygen concentration of 5 mg/l ensures reasonable freedom from oxygen consuming organic pollution immediately upstream which is necessary for preventing production of anaerobic gases (obnoxious gases ) from sediment.
4. Biochemical Oxygen demand 3 day, 27°C:	3 mg/l or less	The Biochemical Oxygen Demand of 3 mg/l or less of the water ensures reasonable freedom from oxygen demanding pollutants and prevent production of obnoxious gases";



कार्यालय : अधिशासी अभियन्ता

उत्तराखण्ड जल संस्थान, ऊधमसिंह नगर।

टैली फ़ैक्स - 05944-250631

Email-eeudm-ujs-uk@nic.in

पत्रांक- 1300 / 3-1-24 / रुद्रपुर / 2023-24

दिनांक- 02/01/2024

सेवा में,

नगर आयुक्त,  
नगर निगम, रुद्रपुर,  
ऊधमसिंह नगर।

विषय :- मा0 एन0जी0टी0 द्वारा O.A. No. 416/2023-Rambabu Vs Nagar Nigam Rudrapur & Anr. के सम्बन्ध में पारित आदेश दिनांक 22.12.2023 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 1094/एन0जी0टी0/2023-24 दिनांक 29.12.2023 एवं दिनांक 22.12.2023 को आहूत बैठक में दिए गए निर्देशों के क्रम अनुपालन आख्या निम्नानुसार है।

उत्तराखण्ड जल संस्थान के द्वारा नगर निगम क्षेत्रान्तर्गत 40 वार्डों में से 20 वार्डों में आशिक पेयजल आपूर्ति की जा रही है। उत्तराखण्ड जल संस्थान के द्वारा 20 वार्डों में 2357 परिवारों को जल संयोजन दिए गए हैं, जिससे लगभग 15000 जनसंख्या लाभान्वित है। लाभान्वित 15000 जनसंख्या को वर्तमान में 75 लीटर प्रति व्यक्ति प्रतिदिन की दर से प्रतिदिन 11.25 लाख लीटर पेयजल की आपूर्ति की जा रही है। पेयजल आपूर्ति हेतु प्रयोग में लाए जा रहे नलकूपों की पेयजल गुणवत्ता रिपोर्ट (07 नग) संलग्न कर प्रेषित की जा रही है।

संलग्नक :- उपरोक्तानुसार।

भवदीय

अधिशासी अभियन्ता

S.N.A. (रुद्रपुर)

नगर आयुक्त  
नगर निगम रुद्रपुर (ऊ.सि.नगर)

04/01/23

**District Level Water Quality Testing and Monitoring Laboratory  
Uttarakhand Jal Sansthan, Rudrapur U.S. Nagar**

E-mail: [ceudmujs@gmail.com](mailto:ceudmujs@gmail.com)



**WATER QUALITY TEST REPORT**

Name and Address of Organization/ Customer	Executive Engineer Uttarakhand Jal Sansthan, Rudrapur Udham Singh Nagar		
Type of Source (Drinking Water/ Ground Water/ Sub-Surface Water)	Sample Description: Ground Water	One water Sample Submitted from Collectrate.2 Tubewell	
Reference Sample Identification:	DLWQTML/UJS/EE/01	Date of Start of Analysis: 12.10.2023	
		Date of End of Analysis : 16.10.2023	
Date of Sample Received: 12.10.2023, 12:30 PM	Sample Collected by:	Sample Assistant Lab	

S.No.	Water Quality Parameters Under Chemical Scope	Results	Desirable Limit (BIS)	Permissible Limit (BIS)
1	Colour	Less than 1	5	15
2	Total Dissolved Solids (TDS), mg/l max	225	500	2000
3	pH at 25°C	7.48	6.5 to 8.5	No Relaxation
4	Turbidity, NTU ma	0.89	1	5
5	Chloride, Mg/l max	4.9	250	1000
6	Total Alkalinity as CaCO <sub>3</sub> mg/l max	152	200	600
7	Total Hardness as CaCO <sub>3</sub> mg/l max	180	200	600
8	Calcium as Ca mg/l max	40.8	75	200
9	Magnesium as Mg mg/l max	19.44	30	100
<b>Microbiological Test Parameters</b>				
10	E.Coli MPN /100ml	Absent	Absent	Absent
11	Total Coliform/100ml	Absent	Absent	Absent

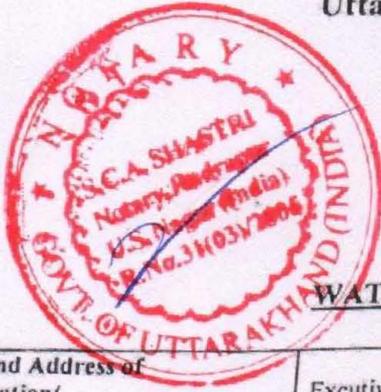
**Remark:** Above received water sample conforms to IS: 10500-2012 for drinking purpose with respect to above tests.

*Bh*  
Chemist

*[Signature]*  
Lab Incharge/Quality Manager

-End of Report

**District Level Water Quality Testing and Monitoring Laboratory**  
**Uttarakhand Jal Sansthan, Rudrapur U.S. Nagar**  
 E-mail: [ceudmujs@gmail.com](mailto:ceudmujs@gmail.com)



**WATER QUALITY TEST REPORT**

Name and Address of Organization/ Customer	Executive Engineer Uttarakhand Jal Sansthan, Rudrapur Udham Singh Nagar		
Type of Source (Drinking Water/ Ground Water/ Sub-Surface Water)	Sample Description: Ground Water	One water Sample Submitted from Collectrate. 1 Tubewell	
Reference Sample Identification:	DLWQTML/UJS/EE/01	Date of Start of Analysis: 11.10.2023	
		Date of End of Analysis : 14.10.2023	
Date of Sample Received: 11.10.2023, 12:30 PM	Sample Collected by:	Sample Assistant Lab	

S.No.	Water Quality Parameters Under Chemical Scope	Results	Desirable Limit (BIS)	Permissible Limit (BIS)
1	Colour	Less than 1	5	15
2	Total Dissolved Solids (TDS), mg/l max	225	500	2000
3	pH at 25°C	7.44	6.5 to 8.5	No Relaxation
4	Turbidity, NTU ma	0.55	1	5
5	Chloride, Mg/l max	4.9	250	1000
6	Total Alkalinity as CaCO <sub>3</sub> mg/l max	112	200	600
7	Total Hardness as CaCO <sub>3</sub> mg/l max	172	200	600
8	Calcium as Ca mg/l max	40.8	75	200
9	Magnesium as Mg mg/l max	17.01	30	100
<b>Microbiological Test Parameters</b>				
10	E.Coli MPN /100ml	Absent	Absent	Absent
11	Total Coliform/100ml	Absent	Absent	Absent

Remark: Above received water sample conforms to IS: 10500-2012 for drinking purpose with respect to above tests.

*Bh*  
mist

*[Signature]*  
Lab Incharge/Quality Manager

*[Signature]*  
-End of Report

**District Level Water Quality Testing and Monitoring Laboratory**  
**Uttarakhand Jal Sansthan, Rudrapur U.S. Nagar**  
 E-mail: [ceudmujs@gmail.com](mailto:ceudmujs@gmail.com)



**WATER QUALITY TEST REPORT**

Name and Address of Organization/ Customer	Executive Engineer Uttarakhand Jal Sansthan, Rudrapur Udham Singh Nagar		
Type of Source (Drinking Water/ Ground Water/ Sub-Surface Water)	Sample Description: Ground Water	One water Sample Submitted from Awass Vikas-I Tubewell	
Reference Sample Identification:	DLWQTML/UJS/EE/02	Date of Start of Analysis: 12.10.2023	
		Date of End of Analysis: 16.10.2023	
Date of Sample Received: 12.10.2023, 12:30 PM	Sample Collected by:	Sample Assistant Lab	

S.No.	Water Quality Parameters Under Chemical Scope	Results	Desirable Limit (BIS)	Permissible Limit (BIS)
1	Colour	Less than 1	5	15
2	Total Dissolved Solids (TDS), mg/l max	245	500	2000
3	pH at 25°C	7.54	6.5 to 8.5	No Relaxation
4	Turbidity, NTU ma	0.78	1	5
5	Chloride, Mg/l max	5.9	250	1000
6	Total Alkalinity as CaCO <sub>3</sub> mg/l max	153	200	600
7	Total Hardness as CaCO <sub>3</sub> mg/l max	182	200	600
8	Calcium as Ca mg/l max	40.8	75	200
9	Magnesium as Mg mg/l max	19.92	30	100
<b>Microbiological Test Parameters</b>				
10	E.Coli MPN /100ml	Absent	Absent	Absent
11	Total Coliform/100ml	Absent	Absent	Absent

Remark: Above received water sample conforms to IS: 10500-2012 for drinking purpose with respect to above tests.

Chemist

Lab Incharge/Quality Manager

-End of Report

**District Level Water Quality Testing and Monitoring Laboratory**  
**Uttarakhand Jal Sansthan, Rudrapur U.S. Nagar**  
 E-mail: [ceudmujs@gmail.com](mailto:ceudmujs@gmail.com)



**WATER QUALITY TEST REPORT**

Name and Address of Organization/ Customer	Executive Engineer Uttarakhand Jal Sansthan, Rudrapur Udham Singh Nagar		
Type of Source (Drinking Water/ Ground Water/ Sub-Surface Water)	Sample Description: Ground Water	One water Sample Submitted from Jalkal Prisar Tubewell	
Reference Sample Identification:	DLWQTML/UJS/EE/03	Date of Start of Analysis: 04.10.2023	
		Date of End of Analysis : 06.10.2023	
Date of Sample Received: 04.10.2023, 12:40 PM	Sample Collected by:	Sample Assistant Lab	

S.No.	Water Quality Parameters Under Chemical Scope	Results	Desirable Limit (BIS)	Permissible Limit (BIS)
1	Colour	Less than 1	5	15
2	Total Dissolved Solids (TDS), mg/l max	195	500	2000
3	pH at 25°C	7.25	6.5 to 8.5	No Relaxation
4	Turbidity, NTU ma	0.62	1	5
5	Chloride, Mg/l max	4.9	250	1000
6	Total Alkalinity as CaCO <sub>3</sub> mg/l max	147	200	600
7	Total Hardness as CaCO <sub>3</sub> mg/l max	192	200	600
8	Calcium as Ca mg/l max	60	75	200
9	Magnesium as Mg mg/l max	10.2	30	100
<b>Microbiological Test Parameters</b>				
10	E.Coli MPN /100ml	Absent	Absent	Absent
11	Total Coliform/100ml	Absent	Absent	Absent

Remark: Above received water sample conforms to IS: 10500-2012 for drinking purpose with respect to above test

*BH*  
Chemist

*BH*

*RF*  
Lab Incharge/Quality Manager

-End of Report

**District Level Water Quality Testing and Monitoring Laboratory**  
**Uttarakhand Jal Sansthan, Rudrapur U.S. Nagar**  
 E-mail: [ccudmujs@gmail.com](mailto:ccudmujs@gmail.com)

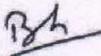


**WATER QUALITY TEST REPORT**

Name and Address of Organization/ Customer	Executive Engineer Uttarakhand Jal Sansthan, Rudrapur Udham Singh Nagar		
Type of Source (Drinking Water/ Ground Water/ Sub-Surface Water)	Sample Description: Ground Water	One water Sample Submitted from Bhoot Bangla Tubewell	
Reference Sample Identification:	DLWQTML/UJS/EE/02	Date of Start of Analysis: 04.10.2023	
		Date of End of Analysis: 06.10.2023	
Date of Sample Received: 04.10.2023, 12:40 PM	Sample Collected by:	Sample Assistant Lab	

S.No.	Water Quality Parameters Under Chemical Scope	Results	Desirable Limit (BIS)	Permissible Limit (BIS)
1	Colour	Less than 1	5	15
2	Total Dissolved Solids (TDS), mg/l max	211	500	2000
3	pH at 25°C	7.56	6.5 to 8.5	No Relaxation
4	Turbidity, NTU ma	0.70	;	5
5	Chloride, Mg/l max	4.9	250	1000
6	Total Alkalinity as CaCO <sub>3</sub> mg/l max	162	200	600
7	Total Hardness as CaCO <sub>3</sub> mg/l max	194	200	600
8	Calcium as Ca mg/l max	68	75	200
9	Magnesium as Mg mg/l max	7.2	30	100
<b>Microbiological Test Parameters</b>				
10	E.Coli MPN /100ml	Absent	Absent	Absent
11	Total Coliform/100ml	Absent	Absent	Absent

Remark: Above received water sample conforms to IS: 10500-2012 for drinking purpose with respect to above tests.

  
Chemist



  
Lab Incharge Quality Manager

-End of Report

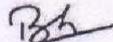
**District Level Water Quality Testing and Monitoring Laboratory**  
**Uttarakhand Jal Sansthan, Rudrapur U.S. Nagar**  
 E-mail: [ccudmujs@gmail.com](mailto:ccudmujs@gmail.com)

**WATER QUALITY TEST REPORT**

Name and Address of Organization/ Customer	Excutive Engineer Uttarakhand Jal Sansthan, Rudrapur Udham Singh Nagar	
	Type of Source (Drinking Water/ Ground Water/ Sub-Surface Water)	Sample Description: Ground Water
Reference Sample Identification:	DLWQTML/UJS/EE/01	Date of Start of Analysis: 04.10.2023
		Date of End of Analysis : 06.10.2023
Date of Sample Received: 04.10.2023, 12:40 PM	Sample Collected by:	Sample Assistant Lab

S.No.	Water Quality Parameters Under Chemical Scope	Results	Desirable Limit (BIS)	Permissible Limit (BIS)
1	Colour	Less than 1	5	15
2	Total Dissolved Solids (TDS), mg/l max	230	500	2000
3	pH at 25°C	7.38	6.5 to 8.5	No Relaxation
4	Turbidity, NTU ma	0.60	1	5
5	Chloride, Mg/l max	7.3	250	1000
6	Total Alkalinity as CaCO <sub>3</sub> mg/l max	163	200	600
7	Total Hardness as CaCO <sub>3</sub> mg/l max	154	200	600
8	Calcium as Ca mg/l max	51.2	75	200
9	Magnesium as Mg mg/l max	6.3	30	100
<b>Microbiological Test Parameters</b>				
10	E.Coli MPN /100ml	Absent	Absent	Absent
11	Total Coliform/100ml	Absent	Absent	Absent

Remark: Above received water sample conforms to IS: 10500-2012 for drinking purpose with respect to above tests.

  
Chemist

  
Lab Incharge/Quality Manager

-End of Report

**District Level Water Quality Testing and Monitoring Laboratory**  
**Uttarakhand Jal Sansthan, Rudrapur U.S. Nagar**  
 E-mail: [ecudmujs@gmail.com](mailto:ecudmujs@gmail.com)

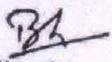


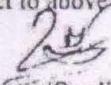
**WATER QUALITY TEST REPORT**

Name and Address of Organization/ Customer	Executive Engineer Uttarakhand Jal Sansthan, Rudrapur Udham Singh Nagar		
Type of Source (Drinking Water/ Ground Water/ Sub-Surface Water)	Sample Description: Ground Water	One water Sample Submitted from ADARSH Colony Tubewell	
Reference Sample Identification:	DLWQTML/UJS/EE/03	Date of Start of Analysis: 12.10.2023	
		Date of End of Analysis : 16.10.2023	
Date of Sample Received: 12.10.2023, 12:30 PM	Sample Collected by:	Sample Assistant Lab	

S.No.	Water Quality Parameters Under Chemical Scope	Results	Desirable Limit (BIS)	Permissible Limit (BIS)
1	Colour	Less than 1	5	15
2	Total Dissolved Solids (TDS), mg/l max	250	500	2000
3	pH at 25°C	7.64	6.5 to 8.5	No Relaxation
4	Turbidity, NTU ma	0.70	1	5
5	Chloride, Mg/l max	9.9	250	1000
6	Total Alkalinity as CaCO <sub>3</sub> mg/l max	151	200	600
7	Total Hardness as CaCO <sub>3</sub> mg/l max	160	200	600
8	Calcium as Ca mg/l max	39.2	75	200
9	Magnesium as Mg mg/l max	15.06	30	100
<b>Microbiological Test Parameters</b>				
10	E.Coli MPN /100ml	Absent	Absent	Absent
11	Total Coliform/100ml	Absent	Absent	Absent

Remark: Above received water sample conforms to IS: 10500-2012 for drinking purpose with respect to above tests

  
Chemist

  
Lab Incharge/Quality Manager

-End of Report

**Subject: Required Information/details regarding Order of Honourable NGT in the matter of OA No. 466/2023- Rambabu V/e Nagar Nigam Rudrapur & Anr.**

**I. Liquid Waste Generation/Disposal from the Industries:**

Number of Industries	Mode of Discharge	Liquid waste Treatment system	Discharge/Disposal Detail
298	River /Surface Water Bddy Discharge	297 Units having Primary Treatment Facility for the primary treatment of its domestic /Process effluent & further connected with CETP for final treatment & disposal of such effluent. 01 Unit having own Primary, Secondary & Teritriary Treatment facility for treatment of its Domestic & Process effluent.	Treated effluent of such Industrial Units is being discharge into River Kalyani/Begul i.e. recipient water body.
140	Recycling within premises & Land discharge for Gardening/Horticulture	Having own Primary, Secondary & Teritriary Tretment system for the treatment of its domestic /Process effluent.	Treated effluent of such Industrial Units is being recycled & utilized within process/Horticulture activity.

**II. Water Quality of Recipient River /Water Body- River Kalyani**

**Latest upstream/Downstream Water Quality Report (December 2023)**

S. N	Monitoring Location	pH	D.O (mg/l)	BOD (mg/l)	COD (mg/l)	TDS (ppm)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)
1	River Kalyani U/S Pantnagar Industrial Area, U.S.Nagar	7.30	6.20	2.40	12	253	430	350
2	River Kalyani D/S Pantnagar Industrial Area, U.S.Nagar	7.0	1.60	30	196	333	1600	920

\*River Quality standards attached.

**Note- River Kalyani is identified as Polluted River Stretch and covered under the River Rejuvenation Programme by the State River Rejuvenation Committee constituted in compliance of Honorable NGT order dated 20.09.2018, 19.12.2028, 08.04.2019 in the matter of O.A.No. 673/2018.**

Action plan for rejuvenation of river Kalyani has been prepared by State Pollution Control Board and approved by CPCB/State Government.

Action Plan is under Implementation phase. Municipal drains have been identified and tapping of Drains/Nalla & construction of Common Sewage Treatment Plant (CSTP) is under process. Work is executed by Uttrakahnd Peyjal Nigam as directed under the Approved Action Plan.

## 93. Primary Water Quality Criteria for Bathing Waters.

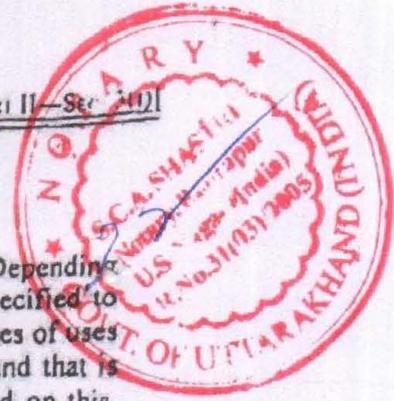
In a water body or its part, water is subjected to several types of uses. Depending on the types of uses and activities, water quality criteria have been specified to determine its suitability for a particular purpose. Among the various types of uses there is one use that demands highest level of water quality or purity and that is termed as "Designated Best Use" in that stretch of water body. Based on this, water quality requirements have been specified for different uses in terms of primary water quality criteria. The primary water quality criteria for bathing water are specified along with the rationale in table 1.

Table 1.

**PRIMARY WATER QUALITY CRITERIA FOR BATHING WATER**  
(Water used for organised outdoor bathing)

CRITERIA		RATIONALE
1. Fecal Coliform MPN/100 ml:	500 (desirable) 2500 (Maximum Permissible)	To ensure low sewage contamination. Fecal coliform and fecal streptococci are considered as they reflect the bacterial pathogenicity.
2. Fecal Streptococci MPN/100 ml:	100 (desirable) 500 (Maximum Permissible)	The desirable and permissible limits are suggested to allow for fluctuation in environmental conditions such as seasonal change, changes in flow conditions etc.
2. pH:	Between 6.5 -8.5	The range provides protection to the skin and delicate organs like eyes, nose, ears etc. which are directly exposed during outdoor bathing.
3. Dissolved Oxygen:	5 mg/l or more	The minimum dissolved oxygen concentration of 5 mg/l ensures reasonable freedom from oxygen consuming organic pollution immediately upstream which is necessary for preventing production of anaerobic gases (obnoxious gases) from sediment.
4. Biochemical Oxygen demand 3 day, 27°C:	3 mg/l or less	The Biochemical Oxygen Demand of 3 mg/l or less of the water ensures reasonable freedom from oxygen demanding pollutants and prevent production of obnoxious gases";

90



कार्यालय : 05947-358750

ई-मेल: eepiuamrutksp@gmail.com  
eepyjalnigam\_ksp@yahoo.in

## कार्यालय अधिशासी अभियन्ता

## प्रोजेक्ट इम्प्लीमेंटेशन यूनिट (अमृत)

उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम, काशीपुर (ऊ० सि० नगर)

पत्रांक 156 / एन० जी० टी० / 02 दिनांक 25/01/2024  
ई-मेल द्वारा

सेवा में,

नगर आयुक्त,  
नगर निगम,  
रुद्रपुर।

विषय:-

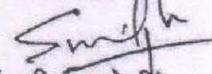
"मा० एन० जी० टी० द्वारा Q.A. No. 446/2023-Rambabu Vs Nagar Nigam Rudrapur & Anr. के सम्बन्ध में पारित आदेश दिनांक 22.12.2023 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में"

महोदय,

उपर्युक्त विषयक, आपके कार्यालय के पत्रांक 1094/एन० जी० टी०/2023-24 दिनांक 29.12.2023 एवं दिनांक 22.12.2023 को आहूत बैठक में दिये गये निर्देशों के क्रम में अनुपालन आख्या निम्नानुसार है।

कार्यालय अधिशासी अभियन्ता, पी०आई०यू० (अमृत), उत्तराखण्ड पेयजल निगम, काशीपुर के द्वारा अमृत कार्यक्रम के अन्तर्गत नगर निगम रुद्रपुर क्षेत्रान्तर्गत 40 वार्डों में से 17 वार्डों (आंशिक) में पेयजल आपूर्ति हेतु पेयजल योजनाओ का निर्माण किया गया है। पेयजल निगम द्वारा उक्त 17 वार्डों में 15379 परिवारों को जल संयोजन दिये गये है, जिससे लगभग 80,000 जनसंख्या लाभान्वित है। लाभान्वित 80,000 जनसंख्या को वर्तमान में 135 लीटर प्रति व्यक्ति प्रतिदिन की दर से पेयजल आपूर्ति की जानी प्रस्तावित है।

भवदीय



(सुनील जोशी)

अधिशासी अभियन्ता

O/c (Sks)

# ARC TESTING LABORATORY

NABL ACCREDITED LABORATORY VIDE CERTIFICATE NO. - TC-5750  
 ISO: 9001:2015, 14001:2015, 45001:2018 CERTIFIED LABORATORY  
 (GOVT. APPROVED TESTING LABORATORY)

Kh. No - 42/9/4, Village - Badli, Near Aastha Hospital, New Delhi - 110042

Phone: 011-27853170, 9911221243, 9718358568, 9818555221

Email:- arctestlab@gmail.com, website:- www.arctestlab.com



## TEST REPORT

Issued To: RSC Infratech Developers LLP  
 S-90, 'Vijay Sarita' Near St. Stephen's School  
 Panchsheel Nagar, Ajmer -305001

Report No.: ARC042K21/08004  
 Job Order No.: ARC-042108004  
 Ref. No.: Nil

Sample Name : Water Sample of Newly Developed Tubewell  
 Location : Rudrapur Zone 4A  
 Sample Quantity : 5 Ltr.  
 Sample Condition : Good (Packed in Container)

Sample Received On: 08/04/2021  
 Period of Testing: 08/04/2021 - 15/04/2021  
 Date of Report: 15/04/2021

S. No.	Test	Test-Method	Result	Requirement IS 10500-2012		Conformity
				Acceptable Limit	Permissible Limit in the absence of Alternate Source	
<b>General Parameters</b>						
1.	Colour, Hazen unit	IS 3025(Pt-4)	<5	5 Max	15 Max.	Yes
2.	Odour	IS 3025(Pt-5)	Agreeable	Agreeable	Agreeable	Yes
3.	Taste	IS 3025 (Pt- 7 & 8)	Agreeable	Agreeable	Agreeable	Yes
4.	Turbidity, NTU	IS 3025(Pt-10)	<1.0	1 Max.	5 Max.	Yes
5.	pH Value	IS 3025(Pt-11)	7.25	6.50 to 8.5	No Relaxation	Yes
6.	Total Hardness, (as CaCO <sub>3</sub> ), mg/l	IS 3025(Pt-21)	109.0	200 Max	600 Max.	Yes
7.	Iron (as Fe), mg/l	IS 3025(Pt-53)	<0.1	1.0 Max.	No Relaxation	Yes
8.	Chloride (as Cl), mg/l	IS 3025(Pt-32)	11.0	250 Max.	1000 Max.	Yes
9.	Residual Free Chlorine, mg/l	IS 3025(Pt-26)	BDL	0.2 Min. (When Chlorinated)	1 Min. (When Chlorinated)	
10.	Fluoride (as F), mg/l	IS 3025(Pt-60)	0.15	1.0 Max.	1.5 Max.	Yes
11.	Total Dissolved Solids, mg/l	IS 3025(Pt-16)	178.0	500 Max.	2000 Max.	Yes
<b>Bacteriological Parameters</b>						
1.	Total Coll Form Organisms per 100 ml. (MPN)	IS 1622:1981	Absent		Absent	Yes
2.	E.Coll in 100 ml	IS 1622:1981	Absent		Absent	Yes

\* B. D. L.: Below Detection Limit

\*\*\*\*\*  
 Page 01 of 01

Lab Incharge

B. N. Choudhary  
 Authorised Signatory

- (1) The result is valid only for the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.  
 (2) Total liability of our lab is limited of the Invoiced amount.  
 (3) Sample will be destroyed after 90 days from date of test report unless otherwise specified.  
 (4) This report not be reproduced wholly or in part and cannot be used as an evidence in the court of law and should not be used in any advertising media our special permission in writing.  
 (5) Report refer to the sample submitted to us and not drawn by us unless mentioned otherwise.

385  
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 446 OF 2023

In the matter of:

Rambabu. ....Applicant

Versus

Nagar Nigam, Rudrapur & Ors. ....Respondents

**VAKALATNAMA**

I, undersigned –Municipal Commissioner, Nagar Nigam, Rudrapur, District Udham Singh Nagar, Uttarakhand, Respondent No.1 –in the above application do hereby appoint and retain: Shri Rahul Verma, Advocate, Supreme Court of India, New Delhi to act and appear for me/ us in the above Petition and on our behalf to conduct and prosecute (or defend) the same and all proceedings that may be taken in respect of any application connected with the same of any decree order passed there in including proceeding in taxation and application for Review, to file and obtain return of documents, and to deposit and receive money on our behalf in the said application and in applications of Review, and to represent me/us and to take all necessary steps on my/our behalf in the above matter. I agree to ratify all acts done by the aforesaid Advocate in pursuance of this authority. I/We agree to pay all the fees etc. as per law.

Dated this 25<sup>th</sup> day of December of 2023

Certified,  
Satisfied & Accepted

*Rahul-Verma*

[Rahul Verma]  
Advocate,  
Supreme Court of India,  
137, Tower No.10,  
Supreme Enclave,  
Mayur Vihar Phase-I,  
Delhi-110091

Signatures of Clients

*[Signature]*  
**नगर आयुक्त**  
नगर निगम रुद्रपुर (ऊ.सिं.नगर)

For and on Behalf of  
**RESPONDENT NO.1**  
**NAGAR NIGAM, RUDRAPUR**

**MEMO OF APPEARANCE**

TO,  
THE REGISTRAR,  
National Green Tribunal,  
Principal Bench, New Delhi.

Sir,

Kindly enter my appearance on behalf of the abovementioned Respondent No.1 in the above matter.

Yours faithfully,

*Rahul-Verma*

[RAHUL VERMA]

Filed on:- 20 - 2 - 2023, ADVOCATE FOR THE RESPONDENT NO.1